



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WA/38/2023</a> WITH WP(C)/5869/2011 (D/O)	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> ON THE DEATH OF MANOJ KR. ROY, HIS LEGAL HEIRS BHAUMATI ROY	MR. R K D CHOUDHURY, DY. S.G.I MS.R GOSWAMI MRS. A GAYAN,CGC	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA
2	<a href="#">WA/336/2023</a> CAVT. NO.06772/023,	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS MR D SAIKIA(ADV. GEN, ASSAM)	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR
<b>- FOR ORDERS -</b>				
3	<a href="#">Cont.Cas(C)/635/2020</a>	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
4	<a href="#">PIL/29/2024</a> FIXED	RUPAM BORBORAH <b>Versus</b> THE STATE OF ASSAM AND 71 ORS	MR. R SHARMA MISS R A CHOUDHURY	GA, ASSAM MR. M DUTTA (R-65) MR. N UDDIN (R-65) MR R DHAR (R-57) MR H DAS (R-64) MR. M K HUSSAIN ( R-70) MRS. S Y AHMED ( R-70) MR. M ISLAM (R-65) MR B C MUCHAHARY (R-57) MS. F H AHMED ( R-70) MR S K CHHETRY (R-65) MR. M ALOM( R-70) J DAS (R-57)
5	<a href="#">Cont.Cas(C)/237/2024</a>	SANJAY KUMAR JALAN <b>Versus</b> HARISH GUPTA	MR. S ISLAM MR A HAWARI	

6	<a href="#">I.A.(Civil)/398/2024</a> in WA/15726/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
	<b>WITH</b> <a href="#">WA/15726/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	
7	<a href="#">I.A.(Civil)/1452/2024</a> in WA/5055/2024	OM PRAKASH SAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
	<b>WITH</b> <a href="#">WA/5055/2024</a> (Filing Number)	OM PRAKASH SAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS E	MR. T DEURI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1453/2024</a>	OM PRAKASH SAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
8	<a href="#">I.A.(Civil)/2548/2024</a> in PIL/35/2024	BABAN DAS AND 2 ORS <b>Versus</b> SOCIETY OF GUARDIANS, AND 7 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM MR. P K ROY(R-5) MR. A R SIKDAR MR. S K CHAKRABORTY(R-5) MRS. A CHAKRABORTY(R-5) SC, SEC. EDU.
	<b>WITH</b> <a href="#">PIL/35/2024</a>	SOCIETY OF GUARDIANS, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM MR. P K ROY(R-5) MR. P K ROY(R-5) MR. S K CHAKRABORTY(R-5) MR. S K CHAKRABORTY(R-5) MRS. A CHAKRABORTY(R-5) SC, SEC. EDU.
9	<a href="#">I.A.(Civil)/2571/2024</a> in Cont.Cas(C)/1/2023	SAURABH SHARMA <b>Versus</b> LAXMANAN S AND 2 ORS	MR. A SARMA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/1/2023</a>	SAURABH SHARMA <b>Versus</b> LAXMANAN S AND 2 ORS	MR. A SARMA	MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2347/2024</a> in Cont.Cas(C)/1/2023	SAURABH SHARMA <b>Versus</b> LAXMANAN S, IAS AND 2 ORS	MR. A SARMA	GA, ASSAM
10	<a href="#">I.A.(Civil)/2608/2024</a> in WA/6994/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> DR. BHASKAR JYOTI SARMAH AND ORS	MR. A R TAHBILDAR	
	<b>WITH</b> <a href="#">WA/6994/2024</a> (Filing Number)	The State Of Assam And Anr <b>Versus</b> Dr Bhaskar Jyoti Sarmah And Ors	MR SIMANTA DAS	

**WITH**  
[I.A.\(Civil\)/6996/2024](#)  
(Filing Number)

The State Of Assam And Anr  
**Versus**  
Dr Bhaskar Jyoti Sarmah

MR SIMANTA DAS

**- FOR FRESH ADMISSION WITH STAY/BAIL -**

11 [WA/290/2024](#)  
FIXED  
DR BICHITRA KR DOLEY  
**Versus**  
THE STATE OF ASSAM AND 6 ORS  
MR B D DAS  
MR H K SARMA  
MR. H R DAS  
MR J LOTH  
SC, HEALTH

**WITH**  
[I.A.\(Civil\)/2536/2024](#)  
in WA/290/2024

DR BICHITRA KR DOLEY  
**Versus**  
THE STATE OF ASSAM AND 6 ORS  
MR B D DAS  
MR H K SARMA  
MR. H R DAS  
MR J LOTH  
SC, HEALTH

12 [WA/295/2024](#)  
RUPA DUTTA SAIKIA  
**Versus**  
THE STATE OF ASSAM AND 6 ORS  
MR B BURAGOHAIN  
MR. P K GOGOI  
GA, ASSAM

13 [WA/296/2024](#)  
B/O  
ABDUL KUDDUS LASKAR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS  
MR. A R BHUYAN  
MR N Z CHOUDHURY  
MR S ABDULLAH  
GA, ASSAM  
SC, NHAI  
SC, REVENUE

14 [WP\(C\)/4179/2024](#)  
B/O  
MAHUA DAS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS  
MR A R BHUYAN  
MS. A. BORAH  
MR N Z CHOUDHURY  
MR. R P SARMAH(R-4)  
SC, SEC. EDU.

**- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**

15 [PIL/46/2024](#)  
BENUDHAR DAS  
**Versus**  
UNION OF INDIA AND 4 ORS  
MR D K MISHRA  
MRS R DEKA  
MR B PRASAD  
MR. D THAOSEN  
MR P J BORAH  
MS F AHMED  
MR J LOTH  
GA, ASSAM  
DY.S.G.I.  
SC, TRANSPORT  
DEPARTMENT, ASSAM

16 [WA/294/2024](#)  
SAMIRAN CH DAS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS  
MR. A M BARBHUIYA  
MS S R MAZARBHUIYA  
MS A BEGUM  
SC, AG  
SC, P H E  
SC, FINANCE DEPTT.

17 [WA/297/2024](#)  
RENU BORA SINGH AND 14 ORS  
**Versus**  
THE UNION OF INDIA AND 3 ORS  
ALHAJJ I UDDIN  
MR. H ALI  
MS S DAS  
B BARMAN  
DY.S.G.I.  
SC, FINANCE  
SC, HEALTH

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

18 [WA/173/2024](#)  
CAVT. NO.04292/024,  
CAVT./429/2024  
MAMAT BAISHYA  
**Versus**  
KHAGARU BAISHYA AND 14 ORS  
MR H K SARMA  
GA, ASSAM  
MR. R ALI  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT  
FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/1583/2024](#)  
in WA/173/2024

MAMAT BAISHYA  
**Versus**  
KHAGARU BAISHYA AND 14 ORS  
MR H K SARMA  
GA, ASSAM  
MR. R ALI  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024

7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II**

**THIS BENCH WILL RISE AT 4:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2743/2024</a> FIXED	ARJUN SINGH AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY (R-2,3,4)
2	<a href="#">WP(C)/2744/2024</a> FIXED	ANGKITA SINGH AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY for (Resp. 2 to 4)
3	<a href="#">WP(C)/3500/2024</a> FIXED	SOROJIT SINHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE
4	<a href="#">WP(C)/3550/2024</a> B/O	SHAMS UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
5	<a href="#">WP(C)/4002/2024</a> B/O	RANJAN ROY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
6	<a href="#">WP(C)/4038/2024</a>	MOHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM
7	<a href="#">WP(C)/4087/2024</a> FIXED	ABINASH SINGH KOIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
8	<a href="#">WP(C)/4253/2024</a> FIXED	HARSHIT SANDILYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	DY.S.G.I. SC, SEC. EDU.
9	<a href="#">WP(C)/4301/2024</a> FIXED	SIMON BASUMATARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S J SARMAH MR R DAS	SC, SEC. EDU. SC, SEBA
10	<a href="#">WP(C)/4411/2024</a>	MONZURUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, SEC. EDU. SC, SEBA

11	<a href="#">WP(C)/4412/2024</a>	GITA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
12	<a href="#">WP(C)/4418/2024</a>	GAKUL BARMAN AND 7 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, BTC
13	<a href="#">WP(C)/4422/2024</a>	USHA RANI DUTTA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS. L GOGOI	SC, ELEM. EDU
14	<a href="#">WP(C)/4428/2024</a>	LAL MAHMUD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, SEC. EDU. SC, SSA
15	<a href="#">WP(C)/4429/2024</a>	OMME HABIBA SIDDIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
16	<a href="#">WP(C)/4431/2024</a>	MD ATARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS <b>ADMISSION</b>	MR. K MOHAMMED	SC, ELEM. EDU
17	<a href="#">WP(C)/4615/2022</a>	UDDHAB RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S RAHMAN MR. S HUSSAIN MR A N IQBAL	SC, ELEM. EDU GA, ASSAM SC, BTC SC, SSA
18	<a href="#">WP(C)/5108/2022</a>	SATYENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
19	<a href="#">WP(C)/8147/2022</a>	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
20	<a href="#">WP(C)/178/2023</a>	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
21	<a href="#">WP(C)/660/2023</a>	ASHOK SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
22	<a href="#">WP(C)/2865/2023</a> FIXED	DULAL KRISHNA BHATTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S KHOOND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
23	<a href="#">WP(C)/3400/2023</a> FIXED	BASANTI RAJKHOWA AND 93 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
24	<a href="#">WP(C)/3726/2023</a> B/O	MRS. B RUMA SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MS. K PHUKAN MR. K GOGOI DY.S.G.I. MS. P AGARWALA SC, U G C SC, ASSAM UNIVERSITY
25	<a href="#">WP(C)/4028/2023</a>	MONTU BARUAH @ MONTOO BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
26	<b>WITH</b> <a href="#">WP(C)/5470/2023</a>	DEVID KR GOGOI @ DAVID GOGOI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE

27	<a href="#">WP(C)/4921/2023</a> FIXED	DEWBOR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE SC, EDU
28	<a href="#">WP(C)/5633/2023</a>	OLIVA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MR K J HAZARIKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA
29	<a href="#">WP(C)/5954/2023</a> FIXED	MD. FAZLUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
30	<a href="#">WP(C)/7407/2023</a> FIXED	MADHUSUDHAN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
31	<a href="#">WP(C)/1723/2024</a> FIXED	RABI CHANDRA SEAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
32	<a href="#">WP(C)/2489/2024</a>	MD. FAKARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
33	<a href="#">WP(C)/2932/2024</a> FIXED	ASIR UDDIN AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM S HOQUE	SC, ELEM. EDU GA, ASSAM SC, SSA
34	<a href="#">WP(C)/3127/2024</a> FIXED	SUBRATA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	SC, SEC. EDU. SC, BTC
35	<a href="#">WP(C)/3935/2024</a> FIXED	IMRAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/2398/2024</a> <b>in</b> WP(C)/3935/2024	IMRAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
<b>ORDERS</b>				
36	<a href="#">Cont.Cas(C)/214/2022</a> FIXED	BILAYET HUSSAIN <b>Versus</b> SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
37	<a href="#">WP(C)/595/2024</a>	KAPIL HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
38	<a href="#">I.A.(Civil)/1000/2024</a> <b>in</b> Review.Pet./2974/2024	DR. DIPANJALI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, HIGHER EDU MR. D P CHALIHA (r-11) SC, T U K U AHMED(R-10) MS P SARMA(R-10) MR. U P CHALIHA (r-11) MS M ROY (r-11) DY.S.G.I. SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U SC, U G C
	<b>WITH</b> <a href="#">Review.Pet./2974/2024</a> (Filing Number)	DR. DIPANJALI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS A	MR. B PURKAYASTHA	
39	<a href="#">WP(C)/1863/2024</a> FIXED	GAJENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
40	<a href="#">I.A.(Civil)/2525/2024</a> B/O <b>in</b> WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU

**WITH**  
[WP\(C\)/2681/2024](#)

LAKHIMI PHUKAN AND 16 ORS.  
**Versus**  
THE STATE OF ASSAM AND 19 ORS

MR K K MAHANTA (Sr.  
Advocate)  
MR. S HOQUE  
MR. A PAUL  
MS. P BORAH  
MR. M ISLAM  
MR. R ALOM

SC, HIGHER EDU

41 [I.A.\(Civil\)/2540/2024](#)  
**in** Cont.Cas(C)/366/2020

ON THE DEATH OF SAMIRUDDIN  
TALUKDAR,  
**Versus**  
SHRI PREETAM SAIKIA AND ORS

SC, FINANCE

**WITH**  
[Cont.Cas\(C\)/366/2020](#)

MOINUL HOQUE AND ANR.  
**Versus**  
PREETAM SAIKIA AND ORS.

MR. U K NAIR  
MS. A HUSSAIN  
MR R ISLAM

MR S M T CHISTIE (R1,3,6)  
MR. R MAZUMDAR (R1)

42 [WITH](#)  
[Cont.Cas\(C\)/376/2020](#)

RATAN CHANDRA SHIL AND 2 ORS.  
**Versus**  
PREETAM SAIKIA AND ORS.

MR. U K NAIR  
MS. A HUSSAIN  
MR R ISLAM  
SC, EDU

MR. D SAIKIA  
MR S M T CHISTIE  
MS. P CHAKRABORTY  
MS. N BORDOLOI  
SC, F.DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL AND CIVIL BENCH-II**

**THIS BENCH WILL RISE AT 4:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/6881/2021</a>	HAFIZUR RAHMAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, ELEM. EDU MR. D P CHALIHA (R8) GA, ASSAM MS M ROY (R8)
	<b>WITH</b> <a href="#">I.A.(Civil)/3213/2022</a> in WP(C)/6881/2021	ZAIDUR HUSSAIN MONDAL, <b>Versus</b> HAFIZUR RAHMAN AHMED AND 7 ORS.	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU MR. M K JAIN
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6045/2021</a>	CHAHENARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	SC, ELEM. EDU
3	<a href="#">Crl.Rev.P./72/2023</a> FIXED	SUMAN SEN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
4	<a href="#">Crl.Pet./119/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SANTOSH SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. D NANDI (R-2) MS. P SARMAH (R-2) PP, ASSAM
5	<a href="#">Crl.Pet./383/2023</a> FIXED	REHENA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
6	<a href="#">Crl.Rev.P./532/2023</a> FIXED	INDRAJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J HUSSAIN MR. F A HASSAN	MR. I CHOUDHURY(r-2) MD E AHMED(r-2) PP, ASSAM
7	<a href="#">Crl.Pet./585/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RUPJYOTI MEDHI <b>Versus</b> ASIF REZA ALI AND ANR	MR. M ALI MR. R ISLAM MR J. ISLAM H R KHAN	MR. K DAS (R-1) SHAHJAHAN ALI (R-1) PP, ASSAM

8	<a href="#">Crl.Pet./685/2023</a> FIXED	MWIKHWM OWARY <b>Versus</b> MANIK GHOSH	MR. M U MAHMUD MR S H MAHMUD J DAS MR. S. SUR	MR. B J MUKHERJEE MS R SAHA
9	<a href="#">Crl.Pet./1096/2023</a> WITH LCR 1 FILE(SCANNED COPY)	MD ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR D TALUKDAR (r-2) MR P CHOUDHURY (r-2) MS B GOSWAMI (r-2) MS P SAIKIA (r-2) PP, ASSAM
10	<a href="#">Crl.Pet./1340/2023</a> FIXED	KAPIL DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KAKOTI MS S BORA	MR. U DUTTA (R-2) MR. B. KUMAR (R-2) PP, ASSAM
11	<a href="#">WP(C)/5784/2023</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	MR. T J MAHANTA (r-4) MS. P BHATTACHARYA (r-4) MR. A BORUA (r-4) SC, SEC. EDU. PP, ASSAM
12	<a href="#">Crl.Pet./548/2024</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	KRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
13	<a href="#">Crl.Pet./848/2024</a>	CANARA BANK <b>Versus</b> THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
14	<a href="#">Crl.Pet./1022/2024</a> FIXED	KIRTISUNDAR BARMAN <b>Versus</b> IDFC FIRST BANK LTD	MR M A ISLAM MR J I MONDAL	
15	<a href="#">WP(C)/3114/2024</a>	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU SC, FINANCE

**BAIL HEARING (BA)**

16	<a href="#">Bail Appln./2026/2024</a> WITH CASE RECORD(SCANNED COPY)	SMTI. SAIRA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR D BANERJEE MS M BOSE MS. R DEVI	PP, ASSAM
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**ORDERS**

17	<a href="#">Cont.Cas(C)/597/2020</a>	SMTI. MINAKHI SAIKIA <b>Versus</b> SANJIB KUMAR BHUYAN AND 3 ORS.	MR. S BORTHAKUR MR. D GOGOI	MR. D SAIKIA (RES. 3) MS. N PHUKAN (RES. 3) MS K DAS (RES. 3)
18	<a href="#">Crl.A./285/2022</a> <u>1 Y 12 M 3 D</u> :WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/673/2022</a> <b>in</b> Crl.A./285/2022	SAMSON SING KATHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA	PP, ASSAM
19	<a href="#">CRL.A(J)/6/2023</a> <u>1 Y 12 M 3 D</u> :	BIKRAM TERON <b>Versus</b> THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
20	<a href="#">I.A.(Crl.)/562/2022</a> <u>2 Y 2 M 9 D</u> :WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./235/2022 <b>WITH</b> <a href="#">Crl.A./235/2022</a>	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
21	<a href="#">Crl.Pet./1054/2022</a> B/O	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
22	<a href="#">Crl.Pet./12/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ABDUL KHAYER <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM

23	<a href="#">Crl.Pet./36/2023</a> WITH LCR 1 FILE(SCANNED COPY)	RAMAKANTA DEURI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
24	<a href="#">Review.Pet./102/2023</a> WP(C) 4413/2022(D/O)	RANADHIR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
25	<a href="#">Crl.Rev.P./165/2023</a> WITH LCR 2 FILES, B/O	BARNALI TALUKDAR <b>Versus</b> DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
26	<a href="#">Cont.Cas(C)/336/2023</a> B/O	BALICHERRA M E MADRASSA <b>Versus</b> SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
27	<a href="#">Crl.Rev.P./395/2023</a> FIXED	AMIT KHEMKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM
28	<a href="#">I.A.(Crl.)/908/2023</a> WITH OFFICE NOTE, LCR 3 FILES, B/O <b>in</b> Crl.A./360/2023 <b>WITH</b> <a href="#">Crl.A./360/2023</a>	HOSEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R ISLAM	PP, ASSAM
29	<a href="#">Crl.Pet./987/2023</a>	HEMANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY	PP, ASSAM
30	<a href="#">Crl.Pet./1049/2023</a> WITH LCR 3 FILES(SCANNED COPY), B/O	MAHESH BHAGAT <b>Versus</b> SURAJ CHETIA AND 3 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. S K SINGHA (R-2) MS. M GOGOI (R-2) PP, ASSAM
31	<a href="#">CRL.A(J)/17/2024</a> WITH OFFICE NOTE, LCR 3 FILES	CHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR. A ROY MRS R BEGUM MS N KASHYAP	PP, ASSAM LEGAL AID COUNSEL
32	<a href="#">Review.Pet./55/2024</a> WP(C) 2024/2022(D/O)	NIJUMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS M DAS	SC, ELEM. EDU GA, ASSAM
33	<a href="#">Crl.A./89/2024</a> WITH OFFICE NOTE, LCR 6 FILES, B/O <b>WITH</b> <a href="#">I.A.(Crl.)/300/2024</a> <b>in</b> Crl.A./89/2024	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH MR. A. GAYAN	PP, ASSAM
34	<a href="#">Crl.A./199/2024</a> WITH OFFICE NOTE, LCR 2 FILES  <b>WITH</b> <a href="#">I.A.(Crl.)/599/2024</a> <b>in</b> Crl.A./199/2024	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
35	<a href="#">Crl.Pet./356/2024</a> FIXED	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
36	<a href="#">Crl.Pet./356/2024</a> FIXED	DR. NILUTPAL SUT AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
36	<a href="#">I.A.(Civil)/1350/2024</a> <b>in</b> WP(C)/714/2022  <b>WITH</b> <a href="#">WP(C)/714/2022</a>	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR <b>Versus</b> PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
37	<a href="#">Cont.Cas(C)/769/2023</a>	PAPARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
37	<a href="#">Cont.Cas(C)/769/2023</a>	PAPARI BARMAN <b>Versus</b> PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

38 [WP\(C\)/1991/2024](#) MINATI DAS RAJBONGSHI AND 7 ORS **Versus** MR. S K GOSWAMI MRS. K DEVI(R-18,35,36)  
THE STATE OF ASSAM AND 36 ORS MR. B K GOSWAMI P HAZARIKAR-  
MR. R SHARMA 7,8,9,10,12,13,16,19,20,21,27)

**WITH**  
39 [WP\(C\)/1856/2024](#) KESHAB KALITA AND 6 ORS **Versus** MR. A K DUTTA SC, SEC. EDU.  
THE STATE OF ASSAM AND 4 ORS MR. B PURKAYASTHA SC, BTC  
MR. B ZAMAN

40 [I.A.\(Civil\)/2317/2024](#) SURENDRA PRASAD GUPTA AND 5 ORS **Versus** MS D BORGOHAIN  
**in** Cont.Cas(C)/348/2023 DR. BIJOYA CHOUDHURY AND ORS MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH

**WITH**  
[Cont.Cas\(C\)/348/2023](#) ADITYA BHUYAN AND 12 ORS **Versus** MS D BORGOHAIN MR S M T CHISTIE (R-2)  
DR. BIJOYA CHOUDHURY AND ORS MR. P GOHAIN MR P NAYAK (R-3)  
MS. K BARUAH MS K DAS (R-2)  
MS. M SARMAH MS M BORAH

#### HEARING

41 [Crl.Pet./747/2021](#) IMAN ALI **Versus** MR. S B LASKAR PP, ASSAM  
WITH LCR 3 FILES(SCANNED COPY), B/O THE STATE OF ASSAM AND ANR MR. H A LASKAR  
MR. R ISLAM

42 [Crl.A./102/2023](#) PRAKASH RAJBONGSHI **Versus** MR. S S S RAHMAN PP, ASSAM  
[1 Y 6 M 15 D](#) :WITH OFFICE NOTE, THE STATE OF ASSAM AND ANR. MR. M R SODIAL MR. T R DEURI, AMICUS  
LCR 4 FILES, FIXED MS S AHMED CURIAE R-2  
MS S Z HAYAT  
MS B H SHIRIN

**WITH**  
[I.A.\(Crl.\)/243/2023](#) PRAKASH RAJBONGSHI **Versus** MR. S S S RAHMAN PP, ASSAM  
**in** Crl.A./102/2023 THE STATE OF ASSAM AND ANR. MR. M R SODIAL  
MR S AHMED  
MS S Z HAYAT  
MS B H SHIRIN

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



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**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5505/2020</a> B/O, WITH LCR	SUBAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">W.P.(CrI.)/27/2024</a> FIXED	RUPAM BHAKAT <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
3	<a href="#">WP(C)/1455/2024</a> FIXED, WITH LCR	SABIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/3999/2024</a> FIXED	NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/4242/2024</a> FIXED	MUSLEMA KHATUN @ MOSLEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/4385/2024</a>	MUSSTT MAJIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	<a href="#">WP(C)/4386/2024</a>	MAZEDA KHATUN @ MUSSTT. MAJIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	<a href="#">WP(C)/4387/2024</a>	HAZERA KHATUN @ HAZARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	<a href="#">WP(C)/4394/2024</a>	HAMIDUR RAHMAN @ MD. AMIDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/4395/2024</a>	SALEHA KHATUN @ SALEHA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/4397/2024</a>	KALYANI TUDU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
12	<a href="#">WP(C)/4401/2024</a>	MUSSTT. SAMIRAN @ CHAMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K ROY MD. K RAHMAN MR. SAIDUL ALOM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/4414/2024</a>	SOHIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	<a href="#">WP(C)/4427/2024</a>	KAD BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
15	<a href="#">WP(C)/3/2020</a> WITH LCR	BASIR UDDIN @ BASHIR ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/7/2020</a> WITH LCR	KABAD ALI @ KOBAD ALI @ KUBADALI ALI @ KUBAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR U ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/8/2020</a> WITH LCR	FAZILA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	<a href="#">WP(C)/45/2020</a> WITH LCR	JOUSNARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	<a href="#">WP(C)/281/2020</a> WITH LCR	MALEKA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	<a href="#">WP(C)/378/2020</a> WITH LCR	DWARIKA DAS AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	<a href="#">WP(C)/389/2020</a> WITH LCR	NASKOR ALI <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO13)
22	<a href="#">WP(C)/584/2020</a> WITH LCR	TARULATA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	<a href="#">WP(C)/669/2020</a> FIXED, WITH LCR	MALLIKA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S BHUYAN MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

24	<a href="#">WP(C)/890/2020</a> WITH LCR	HAJBUL BEGUM @ HASBUN BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR. M A CHOUDHURY MR N J KUMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
25	<a href="#">WP(C)/915/2020</a>	RAHIM HAQUE <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	<a href="#">WP(C)/1002/2020</a> WITH LCR	JAHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	<a href="#">WP(C)/3331/2020</a> WITH LCR	HARAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N AHMED MR. A S CHOUDHURY MR R A AHMED MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/4142/2020</a> FIXED, WITH LCR	MD. UKIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	<a href="#">WP(C)/4249/2020</a> FIXED, WITH LCR	MUKTAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	<a href="#">WP(C)/3131/2021</a> WITH LCR	HANIF ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. P TAMULI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	<a href="#">WP(C)/3149/2021</a> WITH LCR	MD. ABDUR RAHIM @ ABDUR RAHIM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	<a href="#">WP(C)/3783/2021</a> WITH LCR	SANDHYARANI SARKER @ SANDHYA SIL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN MR S B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	<a href="#">WP(C)/3907/2021</a> WITH LCR	RABEYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. A ISLAM M J ABEDIN	SC, NRC ASSTT.S.G.I. SC, F.T
34	<a href="#">WP(C)/3928/2021</a> WITH LCR	ABDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/3968/2021</a> WITH LCR	ABIDA BEGUM @ ABEDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	<a href="#">WP(C)/1348/2023</a>	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM
		<b>ORDERS</b>		
37	<a href="#">Review.Pet./36/2022</a> IN WP(C)/2587/2019 (D/O), WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	<a href="#">Review.Pet./106/2022</a> IN WA/126/2017 (D/O)	SRI TILAK CHETRI <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
39	<a href="#">Review.Pet./79/2023</a> IN WP(C)/3484/2019 (D/O)	DIPALI BISWAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

40	<a href="#">MC/50/2024</a> B/O, IN WP(C)/6799/2017 (D/O), WITH LCR in WP(C)/6799/2017	JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	DY.S.G.I.
<b>HEARING</b>				
41	<a href="#">WP(C)/5949/2017</a> FIXED, WITH LCR	FALANI KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR. D K BAGCHI MR.D SARMA	GA, ASSAM ASSTT.S.G.I.
42	<a href="#">WP(C)/6037/2017</a> FIXED, WITH LCR	SURAJ JAMAL <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. A ROY MR. J KHAN MR. K CHOUDHURY MR. N N JHA	GA, ASSAM ASSTT.S.G.I.
43	<a href="#">WP(C)/6058/2017</a> FIXED, WITH LCR	FATEMA KHATUN @ FATEMA KHATOON <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A ROY MR.J KHAN MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
44	<a href="#">WP(C)/7681/2018</a> FIXED, WITH OFFICE NOTE	M/S. RAJKAMAL AND COMPANY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
<b>WITH</b>				
45	<a href="#">WP(C)/7682/2018</a>	M/S. KAMAL AND ASSOCIATES <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
46	<a href="#">Review.Pet./3/2021</a> FIXED, WITH LCR, WP(C)/4298/2017 (D/O)	NAREN BAIRAGI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
47	<a href="#">Review.Pet./27/2021</a> FIXED, WITH LCR, WP(C)/2262/2019 (D/O)	MONOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024





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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:45 PM****[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE NELSON SAILO****COURT NO: 8****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/380/2024</a>	RAJANI CHOUDHURY AND 2 ORS <b>Versus</b> SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
2	<a href="#">WP(C)/743/2024</a>	MRINAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D
3	<a href="#">WP(C)/3137/2024</a>	MD RAJIB ALI AND 1532 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, WATER RESOURCE
4	<a href="#">WP(C)/3689/2024</a>	SABITA NUNISA AND ANR <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS.	MR. P BORDOLOI MS M NIROLA	SC, NCHAC
5	<a href="#">WP(C)/3750/2024</a>	KHAGENDRA NATH BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, WATER RESOURCE
6	<a href="#">WP(C)/4074/2024</a> FIXED	VARINDER KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. S K MEDHI DY.S.G.I.
7	<a href="#">WP(C)/4098/2024</a>	BHOLA RAM MUDOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM
8	<a href="#">WP(C)/4413/2024</a>	ISRAFIL ALAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/4417/2024</a>	G. KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.
10	<a href="#">WP(C)/4423/2024</a>	NO. 33900745 RFN/BB RAJIB SINGH AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
11	<a href="#">WP(C)/4424/2024</a>	NO. 3300316 RFN/COOK NARENDRA PAL SINGH YADAV AND 52 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.

12	<a href="#">WP(C)/4425/2024</a>	MANASH PROTIM GOGOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	DY.S.G.I.
13	<a href="#">WP(C)/4426/2024</a>	PARIKHIT DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, HEALTH AND F W SC, G U
<b>ADMISSION</b>				
14	<a href="#">WP(C)/1012/2017</a>	RINU SAIKIA HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM
15	<a href="#">WP(C)/5531/2017</a>	ANANTA KUMAR NAMASUDRA and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A C BURAGOHAIN MR. A C BURAGOHAIN MS.M BORAH MR. S HAZARIKA MR.B HAZARIKA MS.D GOGOI	MR. B C DAS (R-4) GA, ASSAM
16	<a href="#">WP(C)/5547/2017</a>	DHARMENDRA DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI	SC, FINANCE SC, HEALTH
17	<a href="#">WP(C)/5619/2017</a>	ANOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAM(R1-4)
18	<a href="#">WP(C)/2610/2018</a>	NO. G/95659 RFN/GD SHAREEF ANWAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MR. S K DAS MS. M BHATTACHARJEE MR R KARIM MR. R L YADAV	MS D BORGHAIN (R5) MR. M PHUKAN, CGC. (R1 TO 4) MR. K GOGOI (C.G.C.) MR. P GOHAIN (R5) MS. M SARMAH (R5) MS. B PHUKAN (R5) ASSTT.S.G.I.
19	<a href="#">WP(C)/5116/2020</a>	NUR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM SC, AG
<b>WITH</b>				
20	<a href="#">WP(C)/7422/2017</a>	NUR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM
21	<a href="#">WP(C)/1111/2022</a>	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
22	<a href="#">WP(C)/160/2023</a>	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOOND MR H K NATH	GA, ASSAM SC, BTC
23	<a href="#">WP(C)/169/2023</a> FIXED	JHARNA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
24	<a href="#">WP(C)/562/2023</a>	MANJULA BAYAN AND 171 ORS <b>Versus</b> THE STATE OF ASSAM AND 61 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R- 31) MR. R A CHOUDHURY (R- 43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, G U

25	<a href="#">WP(C)/6594/2023</a>	FAYZUL HOQUE MAZUMDER AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	MR. P J PHUKAN GA, ASSAM MS. M BHATTACHARJEE MR. C SHARMA SC, G U
26	<a href="#">WP(C)/3197/2023</a>	SUDIP KR DHAR AND 13 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
27	<a href="#">WP(C)/4258/2023</a>	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
28	<a href="#">WP(C)/1102/2024</a> FIXED	DR. RAJANI KANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, A.H and V. DEPT. DY.S.G.I. SC, BTC MS. M M KOTOKY SC, FINANCE
29	<a href="#">WP(C)/1123/2024</a>	DURLOVE GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
30	<a href="#">WP(C)/1250/2024</a>	ALIMUN NESSA AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
31	<a href="#">WP(C)/1261/2024</a> FIXED	PRATIVA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA	SC, PWD ROAD SC, FINANCE
32	<a href="#">WP(C)/1500/2024</a> FIXED	PRATUL KR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
33	<a href="#">WP(C)/1620/2024</a> FIXED	ANIMA BHADRA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, AG MR T CHAKRABORTY (r-6) MR. D CHOUDHURY (r-6) MS. P GARGO (r-6) SC, IRRIGATION
34	<a href="#">WP(C)/1933/2024</a>	ACHYUT KUMAR DAS @ SRIMANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	SC, AG (A AND E) SC, IWT
35	<a href="#">WP(C)/2042/2024</a>	MOUSHUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	SC, FINANCE
36	<a href="#">WP(C)/3037/2024</a> FIXED	AMLAN JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
37	<a href="#">WP(C)/3769/2024</a> FIXED	SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
38	<a href="#">WP(C)/4095/2024</a> FIXED	KAMALESH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, PWD
39	<a href="#">WP(C)/4107/2024</a> FIXED	SAMSUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE

**ORDERS**

40	<a href="#">WP(C)/4460/2011</a> WITH OFFICE NOTE	RAJESH KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN MR.K PASHA MS.Q DAS MS.M BEGUM	MR.B D DAS MR.H K SARMA MR.S K MEDHI MS.M CHOUDHURY MR.U K NAIR MR.A DAS MR.S SAIKIA MR.B SHARMA MR.A CHETRY MR. D NATH MRS.S P NAIR MR.G Z AHMED MR.J DAS MR.S DUTTA SC, PWD MS.D CHAKRABORTY
	<b>WITH</b>			
41	<a href="#">WP(C)/1819/2013</a>	PARAMANANDA DAS and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G N SAHEWALLA MR.J AHMED MR.S ISLAM MR.A M KHAN MR.S DAS	MR.B D DAS GA, ASSAM MRS.V L SINGH MR.H K SARMA MR. D NATH MS.S G BARUAH SC, PWD
	<b>WITH</b>			
42	<a href="#">WP(C)/3687/2013</a>	PARAMANANDA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D P CHALIHA MR.G N SAHEWALLA MR.J AHMED MD.S ISLAM MR.S DAS MS.D BORA MR.A HOQUE	GA, ASSAM MRS.V L SINGH MR.S K MEDHI MS.R DEKA MR.J DAS MR.S DUTTA SC, PWD
43	<a href="#">Review.Pet./57/2021</a> WP(C) 1049/21 WP(C) 1181/21 (BOTH D/O)	PRANAB BARMAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
	<b>WITH</b>			
44	<a href="#">Review.Pet./60/2021</a>	SAIFUL HAQUE AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b>			
45	<a href="#">WP(C)/4017/2021</a>	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b>			
46	<a href="#">WP(C)/1002/2023</a>	MS. MOUSUMI BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
	<b>WITH</b>			
47	<a href="#">WP(C)/3513/2023</a>	KUSHAL CHANDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
48	<a href="#">Cont.Cas(C)/168/2023</a> FIXED	ABDUL JALIL <b>Versus</b> DR. J. B. EKKA	DR. B AHMED	MR. K KONWAR (r-1) MR S DUTTA (r-1)
49	<a href="#">Cont.Cas(C)/310/2023</a> B/O	GUNA GUBINDA KALITA <b>Versus</b> AVINASH P JOSHI, IAS AND 2 ORS	MR. R PHUKAN	MR. B GOGOI MR. D NATH SC, HEALTH SR. GA, ASSAM
50	<a href="#">Cont.Cas(C)/436/2023</a> B/O	BHARATI HAZARIKA <b>Versus</b> NARAYAN KONWAR, IAS	MR B D DAS MR H K SARMA MRS R DEKA MR S BORA	
51	<a href="#">Cont.Cas(C)/789/2023</a>	MD KURBAN ALI <b>Versus</b> J B EKKA, IAS AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. A BHATTACHARJEE MR S DUTTA (r-1,2) D J CHAKMA MR U.SARMAH (r-1,2)

52	<a href="#">WP(C)/4212/2023</a>	KUKIL DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M DAS MS. P NEOG MR. A DAS	GA, ASSAM
53	<a href="#">Review.Pet./117/2024</a> WITH WP(C) 5982/2022(D/O)	THE STATE OF ASSAM <b>Versus</b> PRADIP RAJBONGSHI AND 7 ORS.	MR. S DUTTA	
54	<a href="#">Cont.Cas(C)/148/2024</a> FIXED	KISHOR KUMAR KANOO AND 10 ORS. <b>Versus</b> DIGANTA BARUAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
55	<a href="#">Cont.Cas(C)/315/2024</a>	TAPAN KUMAR DEB <b>Versus</b> SYEDAIN ABBASI AND 3 ORS.	DR G J SHARMA MR S NATH	
56	<a href="#">I.A.(Civil)/1831/2024</a> in WP(C)/312/2024	PURNIMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR A DEY	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/312/2024</a>	PURNIMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
57	<a href="#">WP(C)/2785/2024</a> B/O	RAJA KARANCHAT BASUMATARY AND 198 ORS <b>Versus</b> THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ SC, BTC SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/387/2024</a>	KAUSHIK DEKA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
<b>HEARING</b>				
59	<a href="#">WP(C)/1349/2023</a> B/O	ANJAN KUMAR DAS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2596/2024</a>	BABLU PANDEY <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">WP(C)/3857/2024</a> FIXED	MUSTAFA ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN	SC, P H E
3	<a href="#">WP(C)/4177/2024</a> FIXED	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
4	<a href="#">WP(C)/4349/2024</a> FIXED	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
5	<a href="#">WP(C)/4403/2024</a> FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
6	<a href="#">WP(C)/4415/2024</a>	SARANGA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
7	<a href="#">WP(C)/4419/2024</a> FIXED	M/S EDIFICE ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH MR. R J DAS	SC, INDUSTRIES AND COMMERCE SC, AIDC
8	<a href="#">WP(C)/4420/2024</a>	APEX MEDICAL SYSTEMS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
9	<a href="#">WP(C)/4430/2024</a>	M/S PRANJAL BP GOHAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	DY.S.G.I.

**ADMISSION**

10	<a href="#">WP(C)/6699/2018</a>	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR. A HOQUE	GA, ASSAM MR. R ISLAM (R5)
11	<a href="#">WP(C)/6871/2018</a>	M/S. PLEXUS CONSTRUCTIONS AND ENGINEERING PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS B DEVI MR. R SARMA MRS. G M D BAISHYA	GA, ASSAM
	<b>WITH</b>			
12	<a href="#">WP(C)/5370/2018</a>	NURUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. B DEVI MRS. G M D BAISHYA	GA, ASSAM MR. S P DAS SC(R3,R4)
	<b>WITH</b>			
13	<a href="#">WP(C)/5445/2018</a>	M/S. PLEXUS CONSTRUCTIONS AND ENGINEERING PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS B DEVI MR. R SARMA MRS. G M D BAISHYA MRS. S D SAIKIA	GA, ASSAM MR. S P DAS SC(R2,R3)
14	<a href="#">WP(C)/2608/2019</a>	TRIBENI METALLOYS PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
15	<a href="#">WP(C)/3517/2019</a>	M/S. SHAMBHU HOTEL AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION CO, LTD. AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	SC, APDCL MR. R DUBEY (R4) MS. A B KAYASTHA (R4) MR. S K CHOUDHURY (R4)
16	<a href="#">WP(C)/6603/2019</a> B/O	SLT INFRACON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
17	<a href="#">WP(C)/8335/2019</a>	GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
18	<a href="#">WP(C)/2772/2021</a>	RAMESH KUMAR JAJODIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	MR. K K PARASAR (R-5,6,7) SC, PWD
19	<a href="#">WP(C)/6489/2022</a>	DIBYAMONI BORO <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
20	<a href="#">WP(C)/7538/2022</a>	BHUPEN KHOLAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
21	<a href="#">WP(C)/7541/2022</a>	TILON DOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
22	<a href="#">WP(C)/7794/2022</a>	PANJUPRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
23	<a href="#">WP(C)/7841/2022</a>	PANJUPRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
24	<a href="#">WP(C)/379/2023</a>	JINTU RONGHANG <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
25	<a href="#">WP(C)/982/2023</a> B/O	M/S UTPALA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P H E SC, K A A C
26	<a href="#">WP(C)/2327/2023</a>	SANJIB KR DEKA <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR P BORAH	SC, TIWA AUTONOMOUS COUNCIL
27	<a href="#">WP(C)/4216/2023</a> FIXED	SHREE BAJRANG OIL AND FLOUR MILL, BOKAKHAT AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, FINANCE SC, REVENUE
28	<a href="#">WP(C)/5897/2023</a> B/O	ANJANA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS B GOGOI MR J K Bhuyan MR G BHARADWAJ	GA, ASSAM

29	<a href="#">WP(C)/958/2024</a> FIXED	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
30	<a href="#">WP(C)/1069/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5) MS. M M KATOKI ( for R/p No. 1 to 4 )
31	<b>WITH</b> <a href="#">WP(C)/996/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
32	<b>WITH</b> <a href="#">WP(C)/998/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (r-5) GA, ASSAM, MR. B CHETRI (r-5) MR. S CHETRY (r-5)
33	<b>WITH</b> <a href="#">WP(C)/1071/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
34	<b>WITH</b> <a href="#">WP(C)/1078/2024</a>	JATIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO	SC, AG (A AND E) GA, ASSAM
35	<b>WITH</b> <a href="#">WP(C)/1178/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR. B CHETRI (r-5) MR. S CHETRY (r-5)
36	<a href="#">WP(C)/2358/2024</a> B/O	NOBIN BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS N DUTTA MR P H KONWAR	GA, ASSAM SC, EXCISE DEPTT.
37	<a href="#">WP(C)/2662/2024</a> B/O	ABDUL KHALEQUE AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, GMC
38	<a href="#">WP(C)/3263/2024</a> FIXED	SWAPAN KR RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
39	<a href="#">WP(C)/3443/2024</a> FIXED	M/S JAI MAA BEVERAGES <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA	MR. C K S BARUAH DY.S.G.I. SC, INDUSTRIES AND COMMERCE
40	<a href="#">WP(C)/3657/2024</a> FIXED	M/S BHOLA SAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
41	<a href="#">WP(C)/3659/2024</a> FIXED	M/S BIPUL SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE DEPTT.
42	<a href="#">WP(C)/3765/2024</a> FIXED	CHAKRA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	SC, HANDLOOM AND TEXTILE
43	<a href="#">WP(C)/3766/2024</a> FIXED	CHAKRA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE



44	<a href="#">WP(C)/3767/2024</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE
45	<a href="#">WP(C)/3768/2024</a> FIXED	RAKESH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE
46	<a href="#">WP(C)/4089/2024</a> FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
<b>ORDERS</b>				
47	<a href="#">I.A.(Civil)/4254/2018</a> in <a href="#">WP(C)/8386/2018</a>	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A ALI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/8386/2018</a>	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A ALI	GA, ASSAM
48	<a href="#">Cont.Cas(C)/548/2022</a>	ABDUS SALAM <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ	MR. D SAIKIA (r-1) MR. S BORA (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
49	<a href="#">Cont.Cas(C)/563/2022</a>	SUDEM BASUMATARY <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ	
50	<a href="#">Cont.Cas(C)/720/2022</a>	LANIMA SAIKIA <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MS. R B BORA (r-1) MR. S BORA (r-1) MR. R K MUSHAHARY (r-1)
51	<a href="#">Cont.Cas(C)/727/2022</a>	JOY CHANDRA RAJKHOWA <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MS. R B BORA MR. S BORA (r-1) MR. S R RABHA (r-1)
52	<a href="#">Cont.Cas(C)/746/2022</a>	PRAFULLA BRAHMA <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. B CHOUDHURY (R-1,2) MR. S BORA (R-1,2)
53	<a href="#">I.A.(Civil)/1784/2022</a> in <a href="#">Co.Pet./10/2015</a>	JALANNAGAR DEVELOPMENT PVT. LTD. <b>Versus</b> HDFC BANK LIMITED AND 2 ORS.	MR K KHANNA MS M DAS	MR. G DUTTA
	<b>WITH</b> <a href="#">Co.Pet./10/2015</a>	HDFC BANK LIMITED <b>Versus</b> CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
54	<a href="#">WP(C)/1345/2023</a> WITH OFFICE NOTE	ARABINDA PAUL <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. S KHAN	SC, APDCL
55	<a href="#">Cont.Cas(C)/323/2024</a>	MRINAL DAS <b>Versus</b> JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	
56	<a href="#">WP(C)/3415/2024</a> FIXED	OUT SOURCED SECURITY WORKERS ASSOCIATION AND ANR <b>Versus</b> ASSAM POWER GENERATION CORPORATION LIMITED AND 7 ORS	P BURAGOHAIN MR M BARMAN	GA, ASSAM SC, APGCL

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 4:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/73/2024</a>	TUTU DEKA <b>Versus</b> STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">Mat.App./70/2017</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. B P SINHA MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK MS B.SINHA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/3944/2017</a> in Mat.App./70/2017	XXXXXXXX <b>Versus</b> XXXXXXXX	MS.R DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1943/2023</a> in Mat.App./70/2017	XXXXXXXX <b>Versus</b> XXXXXXXX		MR. A R TALUKDAR
3	<a href="#">Crl.A/353/2022</a> WITH .OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2	TIBHU TANTI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">I.A.(Civil)/3779/2022</a> WITH OFFICE NOTE in Mat.App./14416/2022	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. P MAHANTA MR. R B GOHAIN	
	<b>WITH</b> <a href="#">Mat.App./14416/2022</a> (Filing Number)	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. P MAHANTA	
5	<a href="#">CRL.A(J)/1/2023</a> <u>1 Y 8 M 24 D</u> :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SUMESWAR KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
6	<a href="#">CRL.A(J)/97/2023</a> <u>1 Y 5 M 24 D</u> :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	BADAL CHINKU @ BADAL MURA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/820/2023</a> <b>in</b> CRL.A(J)/97/2023	BADAL CHINKU @ BADAL MURA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
7	<a href="#">CrI.A./124/2023</a> <u>1 Y 5 M 10 D</u> :WITH LCR -4 (FOUR) FILES, P.B. - 2	MD AKTER KHAN @ BAPON KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
8	<a href="#">CRL.A(J)/134/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	RAM LOCHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	MR. K P PATHAK, LEGAL AID COUNSEL (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1144/2023</a> <b>in</b> CRL.A(J)/134/2023	RAM LOCHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
9	<a href="#">CrI.A./142/2023</a> <u>1 Y 5 M 13 D</u> :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	KUDDUS ALI @ KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR. A AHMED MR. I U CHOWDHURY	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS H BETALA (r-2) MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/182/2024</a> <b>in</b> CrI.A./142/2023	KUDDUS ALI @ KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. S K NARGIS MR. A AHMED	PP, ASSAM
10	<a href="#">CrI.A./171/2023</a> <u>1 Y 5 M 24 D</u> :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 4	BIPIN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	M PATHAK MR. P K DAS S DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./219/2023</a> <u>2 Y 6 M 18 D</u> :	SURAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MITRA MR A K BORO MR S.MITRA	PP, ASSAM
12	<a href="#">I.A.(Civil)/3038/2023</a> <b>in</b> Mat.App./12017/2023	XXXXXXX <b>Versus</b> XXXXXXX	DR. N DEKA MS P CHAKRABORTY	MR. N ALAM
	<b>WITH</b> <a href="#">Mat.App./12017/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	DR. N DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/12019/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	DR. N DEKA	
13	<a href="#">I.A.(CrI.)/27/2024</a> WITH LCR 5 FILES <b>in</b> CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./466/2023</a>	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
14	<a href="#">CrI.A./5/2024</a>	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/32/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES <b>in</b> CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	<a href="#">I.A.(CrI.)/214/2024</a> WITH OFFICE NOTE <b>in</b> CRL.A(J)/1805/2024	MD. HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI (LEGAL AID COUNSEL)	MS. B BHUYAN, ADDL. P.P. PP, ASSAM

	<b>WITH</b> <a href="#">CRL.A(J)/1805/2024</a> (Filing Number)	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR B	MS. L DEVI	
	<b>WITH</b> <a href="#">I.A.(CrI.)/1807/2024</a> (Filing Number)	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR B	MS. L DEVI	
16	<a href="#">I.A.(Civil)/1353/2024</a> WITH OFFICE NOTE, B/O in WP(C)/3576/2017 <b>WITH</b> <a href="#">WP(C)/3576/2017</a>	MD SAIDUR RAHMAN <b>Versus</b> THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM DY.S.G.I.
		SAIDUR RAHMAN and 9 ORS. <b>Versus</b> THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
17	<b>WITH</b> <a href="#">WA/173/2022</a>	LILY BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MR. R K D CHOUDHURY ASSTT.S.G.I.
<b>HEARING</b>				
18	<a href="#">Crl.A./203/2010</a> WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES	THE STATE OF ASSAM <b>Versus</b> ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
19	<a href="#">Crl.A./91/2020</a> WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/433/2024</a> in CrI.A./91/2020	MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM
		MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2561/2024</a>	SEWALI DEVI SHARMA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR. S U AHMED MRS R BEGUM MR A HAWARI MS. A LALA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">CRP/87/2024</a>	KAKOJAN KRISTI KENDRA AND 2 ORS. <b>Versus</b> PRODIP DUTTA AND ANR	MR. S C KEYAL K JAIN	
3	<a href="#">CRP(IO)/318/2024</a>	KHAGEN DAS <b>Versus</b> HIRAN CHANDRA DEKA	MR. P P DAS MR B DEKA	
4	<a href="#">CRP(IO)/319/2024</a>	ROMIT JAIN <b>Versus</b> BANI KANTA GOGOI	MR G RAHUL MR. D M NATH	
5	<a href="#">CRP(IO)/320/2024</a> B/O	MD. MAJNUR ALI <b>Versus</b> ANAMIKA KALITA AND ANR	MR. N N JHA MR. M UDDIN MS M SAHOO	
6	<a href="#">CRP(IO)/321/2024</a>	ON THE DEATH OF ABDUL AZIZ, HIS LEGAL HEIRS RUSHNA BEGUM AND 12 ORS. <b>Versus</b> ON THE DEATH OF MUSSTT JUBEDA BEGOM, HER LEGAL HEIRS MONWARA BEGUM AND 23 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM
7	<a href="#">AB/2226/2024</a>	ABDUR RAHMAN ALIAS ABDUL RAHMAN @ ABDUL BHUYAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM,	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MS. NISHA BEGUM	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">Crl.Pet./1228/2019</a> PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM

9	<a href="#">WP(C)/9023/2019</a>	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
10	<a href="#">WP(C)/4278/2021</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
11	<a href="#">WP(C)/5645/2022</a>	NABAJYOTI DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S BORTHAKUR MR P H KONWAR	MR. R K D CHOUDHURY ASSTT.S.G.I. SC, U G C
12	<a href="#">WP(C)/7039/2022</a>	MANISHA BHOWMIK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
13	<a href="#">WP(C)/888/2023</a>	SABITA BALA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR L HUSSAIN	MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, SEC. EDU. SC, BTC
14	<a href="#">WP(C)/1242/2023</a>	MUKTI NATH SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU MR. A. CHALIHA, SC, HEALTH AND F W SC, FINANCE DEPTT. SC, DIB. UNIVERSITY
15	<a href="#">WP(C)/5071/2023</a>	DR. KAKOLI DUARAH <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS	MR. T DAS MISS A HAZARIKA MS. M M BORAH MRS. M BURHAGOHAIN	
16	<a href="#">WP(C)/7340/2023</a>	JAKIR HUSSAIN LASKAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
17	<a href="#">MACApp./432/2024</a>	MANJU DAS <b>Versus</b> M/S RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A BHATTACHARYYA	
18	<a href="#">MACApp./434/2024</a>	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO LTD <b>Versus</b> BHABANI BALA RAY AND 3 ORS	MR. R GOSWAMI	
19	<a href="#">MACApp./435/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SAROJANI MALLICK AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
20	<a href="#">WP(C)/1598/2024</a>	DR. JAYANTA KUMAR DAS AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE
21	<a href="#">WP(C)/2090/2024</a>	TAPASH KUMAR SARMA AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) MR B DEURI, GA, ASSAM SC, SEC. EDU. SC, FINANCE

22	<a href="#">WP(C)/2725/2024</a>	KABITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C
<b>BAIL HEARING (BA)</b>				
23	<a href="#">Bail Appln./2475/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FARUK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
24	<a href="#">RSA/105/2024</a> FIXED	ABIDUR RAHMAN <b>Versus</b> MUZIBUR RAHMAN AND ANR.	MR S BORTHAKUR MR R SENSUA A M AHMED R A LAHKAR	
25	<a href="#">RSA/160/2024</a> B/O	HASEN ALI AND 3 ORS <b>Versus</b> ON THE DEATH OF MD MADBOR ALI HIS LEGAL HEIRS MOJOR ALI AND ORS	MS. R CHOUDHURY MS. B. HAZARIKA	
<b>ORDERS</b>				
26	<a href="#">RSA/207/2017</a> FIXED	SRI MALAY KRISHNA CHANDA and 21 ORS <b>Versus</b> SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
27	<a href="#">RSA/120/2019</a>	SHRI BIJAY KHARIA <b>Versus</b> MD. YAAR HUSSAIN AND 6 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	
	<b>WITH</b> <a href="#">I.A.(Civil)/2254/2019</a> <b>in</b> RSA/120/2019	SHRI BIJAY KHARIA <b>Versus</b> MD. YAAR HUSSAIN AND 6 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	
28	<a href="#">Cont.Cas(C)/499/2021</a>	KALPANA DEVI <b>Versus</b> B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
29	<a href="#">Tr.P.(C)/32/2023</a> FIXED	SHAH NEWAZ KHAN AND 5 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
	<b>WITH</b> <a href="#">Tr.P.(C)/68/2015</a>	SHAH NEWAZ KHAN and 5 ORS <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.R K D CHOUDHURYR- 4and5 MS.L DEVI(R-4&5) GA, NAGALAND
31	<a href="#">MACApp./198/2023</a> WITH LCR, B/O	JYOTI SEKHAR KALITA <b>Versus</b> MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION	MR. A ROY O ASSUMI	MR. G C BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1318/2023</a> <b>in</b> MACApp./198/2023	JYOTI SEKHAR KALITA <b>Versus</b> MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION	MR. A ROY O ASSUMI	
32	<a href="#">CRP(IO)/383/2023</a>	MD. ASHRAF ALI AND 2 ORS <b>Versus</b> MD. ZAKIR HUSSAIN AND 29 ORS	MR D K DAS MS. P BHUYAN S DAS	
33	<a href="#">I.A.(Civil)/2328/2023</a> FIXED <b>in</b> RSA/9283/2023	MD LIYAKAT ALI <b>Versus</b> MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN



	<b>WITH</b> <a href="#">RSA/9283/2023</a> (Filing Number)	LIYAKAT ALI <b>Versus</b> MARTUJA ALI B	MR. I CHOUDHURY	
34	<a href="#">I.A.(Civil)/3653/2023</a> in WP(C)/5772/2023	ALAL UDIN AHMED <b>Versus</b> MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
	<b>WITH</b> <a href="#">WP(C)/5772/2023</a>	MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR N Z CHOUDHURY(R-8)
35	<a href="#">Tr.P.(C)/28/2024</a> FIXED	MAYURI CHOUDHURY <b>Versus</b> DIPANKAR GOGOI	MS. M DEV MR. A GANGULY MR T CHHETRI	
36	<a href="#">FAO/30/2024</a> B/O	RANJIT BORAH @ DEB DAS BORAH <b>Versus</b> JAGAT NAYAK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA.(R-1) MR. R S MISHRA.(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1346/2024</a> in FAO/30/2024	RANJIT BORAH @ DEB DAS BORAH <b>Versus</b> JAGAT NAYAK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
37	<a href="#">FAO/63/2024</a> FIXED	TRILOKINATH MAURYA <b>Versus</b> SUPERINTENDENT OF TAXES AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, TAXATION GA, ASSAM
38	<a href="#">I.A.(Civil)/832/2024</a> WITH LCR in RSA/43/2013	RANI SARMA <b>Versus</b> ANIL PATHAK and ANR	MR.M CHOUDHURY MR S DIFUSA MR S DIFUSA	MS.A K CHOUDHURY MR G P BHOMIK
	<b>WITH</b> <a href="#">RSA/43/2013</a> CAVT. NO. 1367/2012	ANIL PATHAK and ANR <b>Versus</b> PRABIN SARMA	MRG P BHOWMIK MR.D KALITA MR.H KALITA MR.S CHOUHAN	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI FOR CAVEATOR MS.C BAISHYA
39	<a href="#">WP(C)/1255/2024</a>	DHRUBA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
40	<a href="#">I.A.(Civil)/1915/2024</a> WITH LCR, FIXED in MACApp./231/2021	HIMANI DAS AND ANR <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR A HAWARI MR A HAWARI	MS. R D MOZUMDAR
	<b>WITH</b> <a href="#">MACApp./231/2021</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> HIMANI DAS AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S ISLAM (R-1,2) MR A HAWARI (R-1,2)
41	<a href="#">I.A.(Civil)/2352/2024</a> WITH LCR in MFA/4/2024	PANNA BEGUM BHUYAN AND ANR. <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MD E AHMED MR. F A HASSAN	MR. R C PAUL MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MD E AHMED MR. F A HASSAN
	<b>WITH</b> <a href="#">MFA/4/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> PANNA BEGUM BHUYAN AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)

42	<b>WITH</b> <a href="#">MFA/5/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> WAHIDA BEGUM AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
43	<a href="#">I.A.(Civil)/2533/2024</a> FIXED in <a href="#">RSA/7536/2024</a>	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS <b>Versus</b> MUSTT HAFSA BEGUM MOZUMDAR AND ANR	MR. R BORA	
	<b>WITH</b> <a href="#">RSA/7536/2024</a> (Filing Number)	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS <b>Versus</b> MUSTT HAFSA BEGUM MOZUMDAR AND ANR B	MR. R BORA	
	<b>WITH</b> <a href="#">I.A.(Civil)/7538/2024</a> (Filing Number)	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS <b>Versus</b> MUSTT HAFSA BEGUM MOZUMDAR AND ANR B	MR. R BORA	
44	<a href="#">I.A.(Civil)/2553/2024</a> in CRP/97/2014 (D/O) in CRP/97/2014	SHARMILA VIJAY SHETTY <b>Versus</b> B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	
<b><u>STAY MATTERS</u></b>				
45	<a href="#">CRP(IO)/88/2022</a>	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR	MD. M U AHMED	MR B PUSHILAL (r-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1659/2022</a> in CRP(IO)/88/2022	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR	MD. A SAHAD	
46	<a href="#">CRP/61/2023</a>	NORTH EAST TRANSMISSION COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
47	<a href="#">Tr.P.(C)/75/2023</a> FIXED	CHAYAIIKA DAS <b>Versus</b> GAUTAM DAS	MR. S SAHU	
48	<a href="#">Tr.P.(C)/116/2023</a>	KAJAL BASFORE <b>Versus</b> SANTOSH BASFORE	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	MR E U AHMED MS. S NAZNEEN
49	<a href="#">Tr.P.(C)/37/2024</a>	SMTI. JUNMONI GOGOI <b>Versus</b> DR. PRANJIT SANTONU BHAJONI	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. P BORDOLOI MR K J SAIKIA	MR N P DAS MR. M K DAS MS E K VAIPHEI MS. B CHETRY C SAIKIA S J DUTTA
50	<a href="#">CRP(IO)/106/2024</a> FIXED	SIBARAN NESSA <b>Versus</b> AYNAL HOQUE AND 2 ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	
51	<a href="#">CRP(IO)/212/2024</a> FIXED	SHREE PRAKASH SINGH <b>Versus</b> TRISHIT DHAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. S K GHOSH MS F AHMED

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
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11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/461/2024</a>	Smti Nirmala Ronghangpi <b>Versus</b> JAY SHIVANTI, IAS	MR H TALUKDAR MR. K D SARMA	
2	<a href="#">WP(C)/4410/2024</a>	KSHIRODE CHANDRA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY H YEASMIN	GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/4416/2024</a>	SANTA CHETRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM SC, REVENUE
<b>ORDER NO STEPS</b>				
4	<a href="#">WP(C)/2759/2022</a>	NIZAM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
5	<a href="#">WP(C)/1412/2017</a>	GOL HUSSAIN and 56 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A M MAZUMDAR MR.R ISLAM MR.D N SARMA	GA, ASSAM
6	<a href="#">WP(C)/1473/2017</a>	HASIB UDDIN MAZUMDER and ANR. <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MR.N HOQUE MRK UDDIN MR.M HUSSAIN MR.A K AZAD MR.B AHMED	GA, ASSAM MR.A SAHAD(R- 8 - 12) MR.D HALOI(R- 8 - 12) MR.S A HUSSAIN(R- 8 - 12) MR.N N CHOUDHURYR- 8 - 12
7	<a href="#">WP(C)/1490/2017</a>	AMANUL HAQUE <b>Versus</b> THE FOOD CORPORATION OF INDIA and 3 ORS.	MR.SK MUKTAR	MR.P K ROY SC, F C I
8	<a href="#">WP(C)/1556/2017</a>	DINIUL ISLAM MONDAL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRG P BHOWMIK MR.R HAZARIKA MS.P CHETIA	GA, ASSAMR1-5

9	<a href="#">WP(C)/4557/2017</a>	MANOJ KUMAR and ANR. <b>Versus</b> ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MR. M. MAHANTA, SC, AIIDC, (R-1) MRS.A DEVI(R-1) MR. S CHAMARIA MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR A N SARMAH MR M M ZAMAN MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
<b>WITH</b> <a href="#">I.A.(Civil)/2832/2018</a> <b>in</b> WP(C)/4557/2017		MANOJ KUMAR and ANR. <b>Versus</b> ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
10	<a href="#">WP(C)/4786/2017</a> FIXED	JORHAT ZILA CHUTIA JATI SANMILAN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MR R DHAR, SC, WPT &BC MR.P HAZARIKA(R-6) MR.M CHOUDHURY(Sr.Adv.)(R-6) MR.P K MUNIRR-6
11	<a href="#">WP(C)/4798/2017</a>	NURJAHAN SULTANA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
12	<a href="#">WP(C)/6909/2021</a> FIXED	SHARIF UDDIN AHMED AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR (SC, PWD-ROADS) SC, REVENUE
13	<a href="#">WP(C)/458/2022</a> FIXED	BHAIRAB DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD
14	<a href="#">WP(C)/5895/2022</a> FIXED	M/S COXTON PRINTERS INDIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
15	<a href="#">WP(C)/438/2023</a> FIXED	MUSTT. ANJUWARA BEGUM @ ANJUBARA BEGUM <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS.	MR. P MAHANTA MISS. M BORAH MR H K BARUAH	SC, APDCL MR M CHETIA, JUNIOR GOVT. ADVOCATE, ASSAM, ( R-6 )
16	<a href="#">WP(C)/721/2023</a> FIXED	PRAFULLA NATH AND 23 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.
17	<a href="#">WP(C)/766/2023</a> FIXED	RUNU DAS <b>Versus</b> THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. K K PARASAR DY.S.G.I.
18	<a href="#">WP(C)/2895/2023</a>	M/S BINIT INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
19	<a href="#">WP(C)/4888/2023</a> FIXED	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
<b>WITH</b> <a href="#">I.A.(Civil)/3141/2023</a> <b>in</b> WP(C)/4888/2023		ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST

20	<a href="#">WP(C)/6499/2023</a> FIXED	SHEIKH MONSUR RAHMAN @ MONSUR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/6576/2023</a> FIXED	MONJURUL ISLAM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
22	<a href="#">WP(C)/7579/2023</a> FIXED	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
23	<a href="#">WP(C)/300/2024</a>	BHARTI AXA LIFE INSURANCE COMPANY LIMITED <b>Versus</b> RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)
24	<a href="#">WP(C)/466/2024</a> FIXED	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
25	<b>WITH</b> <a href="#">WP(C)/468/2024</a>	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
26	<b>WITH</b> <a href="#">I.A.(Civil)/1107/2024</a> <b>in</b> <a href="#">WP(C)/468/2024</a>	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
26	<a href="#">WP(C)/481/2024</a>	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
27	<a href="#">WP(C)/572/2024</a>	KADDUS ALI <b>Versus</b> THE GAIL (INDIA) LTD AND 5 ORS	MR. N N B CHOUDHURY MD. S ALOM MR. A HUSSAIN MR. M S ALAM	GA, ASSAM G BAISHYA (r-1) SC, GAIL MR.R.K DEB CHOUDHURY DY.S.G.I.
28	<a href="#">WP(C)/1001/2024</a> FIXED AT 2:00 P.M.	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
29	<a href="#">WP(C)/1534/2024</a> FIXED	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/2507/2024</a> FIXED	PRIYADARSANI PANIGRAHI <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MRS S BARUAH DY.S.G.I.
31	<a href="#">WP(C)/2568/2024</a>	TAPAN KR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM MR A CHOWDHURY (R-7) MR. D BORAH (R-6) K BARMAN (R-6) MS P SINGH (R-6)
32	<a href="#">WP(C)/2865/2024</a> FIXED	SRI DINESH KUMAR SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
33	<a href="#">WP(C)/2886/2024</a> FIXED	M/S BHAWANI MARKETING PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. Z ISLAM MR. P DAS	SC, GST
34	<a href="#">WP(C)/3235/2024</a>	MD. SULTAN ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/3376/2024</a>	BIJOY KUMAR KANO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM

36	<a href="#">WP(C)/3669/2024</a>	SURENDRA PRASAD SINGH @ SURENDRA PRASAD SINHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	SC, PWD
<b>ORDERS</b>				
37	<a href="#">WP(C)/3438/2022</a>	M/S T K ENGINEERING CONSORTIUM PVT LTD <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
38	<a href="#">WP(C)/3680/2022</a>	SHILPI CHAKROBORTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	SC, AG (A AND E) GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
39	<a href="#">Cont.Cas(C)/621/2023</a>	ASSAM (BHOSELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) <b>Versus</b> PIRAISOODAN B , IFS AND ANR	MR. K N CHOUDHURY MR G RAHUL MR. D M NATH	
40	<a href="#">WP(C)/5560/2023</a>	NABA KISHOR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM MR. S BANIK (r-6) MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS
41	<a href="#">Cont.Cas(C)/278/2024</a> FIXED	MAYMALA BIBI <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. D SAIKIA(R-1) MR. J HANDIQUE (r-2) MS. P R MAHANTA(R-1) MS G HAZARIKA(R-1)
42	<a href="#">Cont.Cas(C)/307/2024</a> FIXED	SMTI MONIKHA BORAH AND ORS <b>Versus</b> SRI GYANENDRA DEV TRIPATHI IAS AND ANR	P BURAGOHAIN MR M BARMAN	MR. D SAIKIA(R-1) MR. R BORPUJARI(R-1) MR. S DUTTA(R-1)
43	<a href="#">I.A.(Civil)/1280/2024</a> FIXED in WP(C)/560/2024 <b>WITH</b> <a href="#">WP(C)/560/2024</a>	PRADIP HAZARIKA <b>Versus</b> APURBA KUMAR HAZARIKA AND 3 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MR. S N TAMULI
		APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
44	<a href="#">WP(C)/3993/2023</a> <b>WITH</b> <a href="#">I.A.(Civil)/2802/2023</a> in WP(C)/3993/2023	PRADIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
		PRADIP HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/330/2024</a> in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. <b>Versus</b> PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
45	<a href="#">I.A.(Civil)/2369/2024</a> in WP(C)/191/2024 <b>WITH</b> <a href="#">WP(C)/191/2024</a>	PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER,DHUBRI AND 5 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
		PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER,DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
46	<a href="#">I.A.(Civil)/2542/2024</a> in Cont.Cas(C)/504/2023	HOINENG THADOU <b>Versus</b> GYANENDRA DEV TRIPATHI AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	

**WITH**  
[Cont.Cas\(C\)/504/2023](#)

HOINENG THADOU  
**Versus**  
GYANENDRA DEV TRIPATHI AND 6 ORS

MR. I H SAIKIA  
MR. K KALITA  
MR. M R CHOUDHURY  
MS L HMAR

MR. D SAIKIA  
MR. B BARMAN (r-2)  
MR. R BORPUJARI  
MR A KHANIKAR (R3, R6)  
MR. S DUTTA

47 [WP\(C\)/3763/2024](#)  
FIXED

M/S DURPANG BISHNUPUR TEA ESTATE  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MRS. K DEVI  
MR B KAUSHIK  
MS S A KHALIFA

GA, ASSAM  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### DELIVERY OF ORDER

1	<a href="#">Bail Appln./1381/2024</a>	RAMESH G <b>Versus</b> THE UNION OF INDIA	MR. B D KONWAR SR. ADV. SC, NCB MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	
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#### MOTION (BA)

2	<a href="#">Bail Appln./2597/2024</a>	BINI TANGUM <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MS K SARMA	PP, ASSAM
3	<a href="#">Bail Appln./2599/2024</a>	MOHAN BORO <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4	<a href="#">Bail Appln./2600/2024</a>	MD. PAPU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
5	<a href="#">Bail Appln./2602/2024</a>	SMTI DURGA DEVI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
6	<a href="#">Bail Appln./2603/2024</a>	SMTI NAINAH DEVI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
7	<a href="#">Bail Appln./2604/2024</a>	KAMAL KUMAR <b>Versus</b> THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB

#### MOTION

8	<a href="#">W.P.(CrI.)/26/2024</a> FIXED	PRIYANSHU BOIRAGI <b>Versus</b> THE DIRECTORATE OF ENFORCEMENT AND 6 ORS	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, D o Enforcement GA, ASSAM
9	<a href="#">CrI.Pet./671/2024</a> B/O	AMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM
10	<a href="#">CrI.Pet./1071/2024</a>	LETTON R. MARAK <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

11	<a href="#">Crl.Pet./1072/2024</a>	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
12	<a href="#">Crl.Pet./1075/2024</a>	RANIBALA DEBNATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
13	<a href="#">Crl.Pet./1076/2024</a>	TAMAR GADI <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
14	<a href="#">Crl.Pet./1083/2024</a>	GAUR CH SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM
15	<a href="#">Crl.Pet./1084/2024</a>	SHEFALI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
16	<a href="#">AB/2230/2024</a> B/O	ANJAY BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. G MAHANTA H THAKURIYA	PP, ASSAM
17	<a href="#">AB/2298/2024</a>	EZAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
18	<a href="#">AB/2299/2024</a>	GULZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MR B DAS	PP, ASSAM
19	<a href="#">AB/2303/2024</a>	JAKIR HUSSAIN @ JAKIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
20	<a href="#">AB/2310/2024</a>	MONOHAR ALI @ MARO MONOHAR ALI <b>Versus</b> THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
21	<a href="#">AB/2311/2024</a>	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
22	<a href="#">Bail Appln./294/2024</a> WITH CASE RECORD(SCANNED COPY)	KABIR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
23	<a href="#">Bail Appln./562/2024</a> WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
24	<a href="#">Bail Appln./1408/2024</a> WITH CASE RECORD(SCANNED COPY)	LALSANGZO <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	<a href="#">Bail Appln./1542/2024</a> FIXED	NAJIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
26	<a href="#">Bail Appln./1737/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KUMARJIT DEB <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
27	<a href="#">Bail Appln./1922/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
28	<a href="#">Bail Appln./1960/2024</a> FIXED	JAYANTA BHOUMIK @ BANIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ISLAM	MR S HOQUE (R-2) PP, ASSAM
29	<a href="#">Bail Appln./2167/2024</a> FIXED	SMTI. RIJU PEGU BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM

30	<b>WITH</b> <a href="#">AB/2018/2024</a>	JITEN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
31	<a href="#">Bail Appln./2168/2024</a> FIXED	ASHRAFUL ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	<a href="#">Bail Appln./2179/2024</a> FIXED	NAKUL ISWARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
33	<a href="#">Bail Appln./2180/2024</a> FIXED	MANOJ KR. BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
34	<a href="#">Bail Appln./2181/2024</a> FIXED	JUNEL DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
35	<a href="#">Bail Appln./2182/2024</a> FIXED	SAGAR NARZARY @ SAGRA NARZARY @ TAKLU <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
36	<a href="#">Bail Appln./2197/2024</a> WITH CASE RECORD(SCANNED COPY)	HEKIHO ZHIMO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
37	<a href="#">Bail Appln./2395/2024</a> FIXED	BIPUL DEORI <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
38	<a href="#">Bail Appln./2424/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HARISH BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MR. INDRAJIT BHUYAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
<b><u>BAIL HEARING</u></b>				
39	<a href="#">AB/659/2024</a> WITH CASE RECORD(SCANNED COPY)	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
40	<a href="#">AB/1280/2024</a> FIXED	MD. NAJARUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
41	<a href="#">AB/1354/2024</a> FIXED	HAZRAT ALI @ HAJARAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	PP, ASSAM
42	<a href="#">AB/1646/2024</a> FIXED	PANKAJ KALITA @ PISLA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY MS. D SARMA	PP, ASSAM
43	<a href="#">AB/1652/2024</a> FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
44	<a href="#">AB/1777/2024</a> WITH OFFICE NOTE, FIXED	CHAKEDUL HAQUE <b>Versus</b> THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
45	<a href="#">AB/1941/2024</a> FIXED	RUPCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
46	<a href="#">AB/1975/2024</a> FIXED	AJIT TERON AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
47	<a href="#">AB/2009/2024</a> FIXED	MOHOR ALI @ MOHOR ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

48	<a href="#">AB/2059/2024</a> FIXED	HAKIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>WITH</b>				
49	<a href="#">Bail Appln./2317/2024</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	MR F HAQUE (R-3) PP, ASSAM
50	<a href="#">AB/2089/2024</a> FIXED	MD TAJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
51	<a href="#">AB/2106/2024</a> FIXED	SMTI PAPORI CHOUDHURY BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. K K DEKA MR. D BORA MR. N MAHAJAN MS D RABHA	PP, ASSAM
52	<a href="#">AB/2174/2024</a> FIXED	MD SIRAJ UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<b>HEARING</b>				
53	<a href="#">Crl.A./184/2009</a> WITH OFFICE NOTE, LCR 6 FILES, FIXED	RAKESH KUMAR, <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION,	MR. T DEURI, AMICUS CURIAE MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
54	<a href="#">Crl.Pet./645/2013</a> FIXED	MD. ARIFULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.R D PURAKAISTHA	MR.A UDDIN PP, ASSAM MD.GIASH UDDIN

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-III AND MAC. APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/186/2012</a>	SIDHARTHA DAS <b>Versus</b> THE UNION OF INDIA and ORS	MR.D BORAH	MR.D SAIKIA MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA C.G.C. MR.U K NAIR MSG KALITA MR. B SARMA MS.J DEKA MR.S BARUA ADDL. AG, ASSAM SC, FINANCE ASSTT.S.G.I.
2	<b>WITH</b> <a href="#">WP(C)/2019/2013</a>	SMT BANOSHREE KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D BORAH MS.J BORA MS.B TALUKDAR	MR.C BARUAH MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA SC, AG SC, AG MR.U K NAIR MR.B GOGOI MR. B SARMA SC, FINANCE ADDL. AG, ASSAM
3	<a href="#">WP(C)/4053/2017</a> WITH LCR	M/S. KALLINE TEA ESTATE <b>Versus</b> ON THE DEATH OF AMOL TANTI HIS LEGAL HEIR SMTI ANURUPA TANTI	MR.B D DAS MR.H K SARMA MS.R DEKA	MR S DEY GA, ASSAM MS. N DEKA
4	<a href="#">WP(C)/4821/2018</a>	SANJAY SINGH GANGOLA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R- 1 TO 7) ASSTT.S.G.I.
5	<a href="#">WP(C)/8653/2019</a>	MANURANJAN BORA AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE

6	<a href="#">WP(C)/470/2020</a>	MITHU NATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	<b>WITH</b> <a href="#">WP(C)/577/2020</a>	DIGANTA KUMAR DEKA AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/611/2020</a> in <a href="#">WP(C)/577/2020</a>	DIGANTA KUMAR DEKA AND 196 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
8	<a href="#">WP(C)/2831/2021</a>	BIPLAB KUMAR MEDHI AND 251 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/6140/2021</a>	SADANANDA BORAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
10	<b>WITH</b> <a href="#">WP(C)/3148/2023</a>	JYOTI PRAKASH SURIN AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
11	<a href="#">WP(C)/661/2020</a> FIXED	KAMOLESH DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/7189/2015</a>	SMT. UPAMA NATH and 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2302/2023</a> in <a href="#">WP(C)/7189/2015</a>	RAJU BASFORE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
13	<b>WITH</b> <a href="#">WP(C)/654/2020</a>	MOFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
14	<b>WITH</b> <a href="#">WP(C)/2188/2021</a>	SHIMA AHMED <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
15	<a href="#">WP(C)/2900/2020</a>	DAMBARU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS S GOSWAMI	GA, ASSAM
16	<a href="#">WP(C)/2970/2020</a>	INDRANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA MS. P BARMAN	GA, ASSAM
17	<a href="#">WP(C)/3555/2020</a>	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.

18	<a href="#">WP(C)/3608/2020</a>	MOHAN CHETRY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B ACHARYYA MS. M ACHARYYA	MRS. A GAYAN ASSTT.S.G.I.
19	<a href="#">WP(C)/1521/2021</a>	REKIBUDDIN BORA <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	MR. T C CHUTIA, ADDL. SR. GA
20	<a href="#">WP(C)/1833/2021</a>	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR <b>Versus</b> OIL AND NATURAL GAS COMMISSION AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. N K DEVI (r-1 to 4) MR. N ANIX SINGH (r-1 to 4) ASSTT.S.G.I.
21	<a href="#">WP(C)/2727/2021</a>	BORNALI TALUKDAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	SC, ROC
22	<a href="#">WP(C)/3952/2021</a>	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
23	<a href="#">WP(C)/4310/2021</a>	UPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
24	<a href="#">WP(C)/4319/2021</a>	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1945/2021</a> in WP(C)/4319/2021	KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/2070/2021</a> in WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
25	<a href="#">WP(C)/3565/2023</a>	SHANTANU DHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES
26	<a href="#">WP(C)/6313/2021</a>	RUHINI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, TRANSPORT SC, A S T C
27	<a href="#">WP(C)/7243/2021</a>	MANJU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. -B	MR R P SHARMA MR. P N SHARMA	GA, ASSAM MR H K DAS, LEARNED COUNSEL FOR RESPONDENTS SC, FINANCE DEPTT.
28	<a href="#">WP(C)/4833/2022</a>	ABC 103 SURHAB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. K KONWAR, ADDLL. AG
29	<a href="#">WP(C)/6608/2022</a> FIXED	SANTANU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
30	<a href="#">WP(C)/6946/2022</a> B/O	JHARNA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG MR. S K MEDHI (R-4) SC, GAD
31	<a href="#">WP(C)/7322/2022</a>	PREMNATH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
32	<a href="#">WP(C)/3978/2023</a> FIXED	PRAFULLA CHANDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST

33	<a href="#">WP(C)/5461/2023</a>	SUJATA DEHINGIA AND 2 ORS. <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS.	MR. B BARUAH MR U RONGPI	MR. K GOGOI SC, PNB
34	<a href="#">WP(C)/5703/2023</a>	FIRUJA BEGUM @ FIRUZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR A HUSSAIN MR. M DASGUPTA MR M RAHMAN I AMIN	GA, ASSAM SC, PWD
35	<a href="#">WP(C)/7147/2023</a>	JITUMANI DAS AND 303 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
36	<a href="#">WP(C)/581/2024</a>	SIMA SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D SARMA MR. ABU JAHID	GA, ASSAM SC, AG K U AHMED (r-7) MS P SARMA (r-7) SC, PWD (NH)
37	<a href="#">WP(C)/1817/2024</a>	REBA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A BORUAH	SC, AG SC, A.H and V. DEPT. SC, FINANCE
38	<a href="#">WP(C)/2359/2024</a>	YOGENDRA SINGH CHAUDHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W
39	<a href="#">WP(C)/3953/2024</a> FIXED	FAKARUDDIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
40	<a href="#">WP(C)/3955/2024</a> FIXED	SOMA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MR. M SMITH MR K KALITA	SC, PCB SC, FOREST
<b>ORDERS</b>				
41	<a href="#">MC/1760/2014</a> IN MAC APP 228646	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DIPALI BASUMATARY and 7 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
42	<a href="#">WP(C)/1818/2017</a>	KHANIN KAKATI and 5 ORS. <b>Versus</b> THE UNION OF INDIA and 11 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	C.G.C. MR. D C BORAH(R- 1-10) ASSTT.S.G.I.
43	<a href="#">MACApp./583/2018</a>	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MINA JABISAW AND ORS	MR. P HAZARIKA MR A BARMAN MR D SAIKIA	
44	<a href="#">I.A.(Civil)/1164/2018</a> in MACApp./233/2018	KUMUD CH. DUTTA <b>Versus</b> THE REGIONAL MANAGER AND 3 ORS	MR. B DEKA MR. M P CHOUDHURY MRS. S AZIZ MR. B P CHANGMAI MR. K MAJUMDAR	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MS L SHARMA (R1) MR. B J MUKHERJEE (R1)
	<b>WITH</b> <a href="#">MACApp./233/2018</a>	KUMUD CH. DUTTA <b>Versus</b> THE REGIONAL MANAGER AND 3 ORS	MR. B DEKA MR. M P CHOUDHURY MRS. S AZIZ MR. B P CHANGMAI MR. K MAJUMDAR	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MS L SHARMA (R1) MR. B J MUKHERJEE (R1)
45	<a href="#">I.A.(Civil)/1499/2019</a> IN MACApp 260/2006(D/O) in MACApp./260/2006	MISS AMIRUN NESSA and ORS <b>Versus</b> REGIONAL MANAGER UNITED INDIA INSURANCE CIO. LTD. AND ANR	MR G SARMA MR. K R PATGIRI	MR S DUTTA MR. C SHARMA
46	<a href="#">MACApp./294/2020</a> WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. MAMONI SARANIA AND 7 ORS.	MR T KALITA MR. A KAKATI	MR A HUSSAIN MR. A T SARKAR MR. M HUSSAIN (R5) MR. K KALITA (R5) MS. J GHOSH



47	<a href="#">I.A.(Civil)/407/2020</a> in <a href="#">MACApp./18917/2019</a>	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MANABJYOTI BHARALI AND ANR.	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR. S DUTTA
	<b>WITH</b> <a href="#">MACApp./18917/2019</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MANABJYOTI BHARALI AND ANR. (E)	
	<b>WITH</b> <a href="#">I.A.(Civil)/18919/2019</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MANABJYOTI BHARALI AND ANR. (E)	
48	<a href="#">Review.Pet./182/2022</a> IN CRP 7/2022(D/O)	BIKI SAHU <b>Versus</b> JAYNAL ABEDIN AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
49	<b>WITH</b> <a href="#">Review.Pet./8/2023</a>	JAYNAL ABEDIN AND 6 ORS. <b>Versus</b> BIKI SAHU	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA MR C GOGOI
50	<a href="#">MACApp./833/2022</a>	SABITA PAUL AND ANR. <b>Versus</b> SUCHEN PAUL @ SUSHEN PAUL AND ANR.	MR A HUSSAIN MR. A T SARKAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
51	<a href="#">I.A.(Civil)/2991/2022</a> in <a href="#">MACApp./139/2021</a>	SRI JAMAN SINGH BRAHMA <b>Versus</b> M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
	<b>WITH</b> <a href="#">MACApp./139/2021</a>	SRI JAMAN SINGH BRAHMA <b>Versus</b> M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
52	<a href="#">I.A.(Civil)/3841/2022</a> in <a href="#">MACApp./15264/2019</a>	PROJEK RABHA @ PRAJEET RABHA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS .	MR. DITUL DAS MR. B J TALUKDAR
	<b>WITH</b> <a href="#">MACApp./15264/2019</a> (Filing Number)	PROJEK RABHA @ PRAJEET RABHA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	
53	<a href="#">I.A.(Civil)/3844/2022</a> in <a href="#">MACApp./15265/2019</a>	KRISHNA RABHA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR
	<b>WITH</b> <a href="#">MACApp./15265/2019</a> (Filing Number)	KRISHNA RABHA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	
54	<a href="#">MACApp./2/2023</a>	MAMANI BEGUM @ MAMONI BEGUM AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA MS. R LAILA MR. R K BHATRA (R-1) MR. A SAIKIA (R-1) MS P HUJURI (R-1)
55	<a href="#">I.A.(Civil)/1241/2023</a> in <a href="#">MACApp./4398/2023</a>	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITA PATAR HAZARIKA AND 3 ORS.	MRS L SHARMA MR. K K BHATTA MR. A R AGARWALA (R-1)
	<b>WITH</b> <a href="#">MACApp./4398/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITA PATAR HAZARIKA AND 3 ORS. E	MR. K K BHATTA
	<b>WITH</b> <a href="#">I.A.(Civil)/4399/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITA PATAR HAZARIKA AND 3 ORS. E	MR. K K BHATTA

56	<a href="#">I.A.(Civil)/1772/2023</a> in <a href="#">MACApp./5460/2023</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AMRIT BORAH AND 3 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
	<b>WITH</b> <a href="#">MACApp./5460/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AMRIT BORAH AND 3 ORS. E	MR. S DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/5462/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AMRIT BORAH AND 3 ORS. E	MR. S DUTTA	
57	<a href="#">MACApp./220/2024</a>	RUNTI BHAGAWATI <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND 3 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	MRS. S ROY
58	<a href="#">I.A.(Civil)/1455/2024</a> in <a href="#">MACApp./5334/2024</a>	SOSHODHAR RABHA <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R GOSWAMI(R-1) MS. P BORTHAKUR(R-1)
	<b>WITH</b> <a href="#">MACApp./5334/2024</a> (Filing Number)	SOSHODHAR RABHA <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA	
<b>HEARING</b>				
59	<a href="#">WP(C)/448/2014</a> FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
	<b>WITH</b> <a href="#">WP(C)/672/2014</a>	EX CT/GD SRI BIPLOB BORAH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
61	<a href="#">WP(C)/5001/2015</a> FIXED	NO.031522257 EX CONSTABLE GD UJJAL SINGHA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/5648/2021</a>	M/S NIRAJ AVIJANTRIK (JV) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, NF RLY
<b>WITH</b>				
2	<a href="#">WP(C)/5289/2021</a>	M/S NIRAJ - AVIJANTRIK (JV) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, RAILWAY
3	<a href="#">WP(C)/4834/2022</a>	ANAM UDDIN TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM
<b>ADMISSION</b>				
4	<a href="#">WP(C)/4225/2015</a>	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN MR. D DAS MR. I AHMED MD. GIASH UDDIN	MR. P K ROY (R-6) MR. K K NANDI (SC, ESIC) C.G.C. MR. B CHAKRAVARTY(R-4) MR. B GOGOI (SC, HEALTH DEPT.(R-2)) MS. T BEGUM (R-1) MS. M DUTTA (R-6) SC, FINANCE (R-2-3) SC, HEALTH (R-1) ASSTT. S.G.I.(R-4) MS. A CHAKRABORTY (R-6)
<b>WITH</b>				
	<a href="#">I.A./954/2016</a> in WP(C)/4225/2015	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRM RAHMAN MR.D DAS MR.I AHMED MD.GIASH UDDIN	MR.P K ROY(R-6) MR.K K NANDIR-1 C.G.C. MR.B CHAKRAVARTY(R-4) MS.T BEGUM(R-1) MS.M DUTTA(R-6) MS.A CHAKRABORTY(R-6) ASSTT.S.G.I.(R4) SC, FINANCE(R2-3) SC, HEALTH(R1)
5	<a href="#">WP(C)/1323/2016</a>	GIRISH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS. U GOGOI	GA, ASSAM MS. N. BORDOLOI (SC. REVENUE DEPARTMENT) SC, PWD ROADS SC, GMC

6	<a href="#">WP(C)/3181/2016</a>	GANGA DHAR DAS and 3 ORS <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1)
7	<a href="#">WP(C)/5432/2016</a>	MRIDUL KUMAR NATH <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS.	MR.S ISLAM MRA HAWARI MR.B K MISHRA	GA, ASSAM SC, APDCL
8	<a href="#">WP(C)/6243/2016</a> FIXED	ZIAUR RAHMAN AHMED <b>Versus</b> THE CHIEF INFORMATION COMMISSIONER and 6 ORS.	MR.M AHMED	GA, ASSAM SC, AGRI. DEPARTMENT
9	<a href="#">WP(C)/7728/2018</a> FIXED	SHAJAHAN ALI <b>Versus</b> THE DEPUTY COMMISSIONER, KAMRUP AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. R K BHUYAN (R3) MR. R. M. Rabha (R- 3) MS. R DUTTA (R3) MR. M KASHYAP (R3) MD. K ALI (R3)
10	<a href="#">WP(C)/394/2019</a>	AMRITA DAS GUPTA (DEB) <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS	MR. M U MAHMUD MR S ISLAM	GA, ASSAM MR. S D PURKAYASTHA (R4,R5) MR S CHOUDHURY (R4,R5)
11	<a href="#">WP(C)/443/2019</a>	M/S. OZONE AYURVEDICS, UNIT-II <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
12	<a href="#">WP(C)/435/2019</a>	OZONE PHARMACEUTICALS LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE
13	<a href="#">WP(C)/2718/2019</a> FIXED	ABANI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR E SHITIRI	MRS. D DAS BARMAN (GA, ASSAM)
14	<a href="#">WP(C)/545/2020</a>	SUNSHINE INDUSTRIES <b>Versus</b> UNION OF INDIA AND 7 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
15	<a href="#">WP(C)/2626/2020</a> FIXED	M/S AMBROSIA INDUSTRIES <b>Versus</b> UNION OF INDIA AND 2 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
16	<a href="#">WP(C)/3014/2020</a>	RANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MD A RAHMAN MRS. R S DEURI	GA, ASSAM
17	<a href="#">WP(C)/3970/2020</a>	JAKIR HUSSAIN AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/4505/2021</a>	SRIMANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. N ALI	SC. IRRIGATION MR. R BARPUJARI SC, FINANCE (R 6)
19	<a href="#">WP(C)/4552/2021</a>	SANTOSH DEVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. A SATTAR (R-4,5)
20	<a href="#">WP(C)/4555/2021</a>	AJAY GANJU AND 1 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. G BORAH	MS. S SARMA (SC, HEALTH AND FAMILY WELFARE DEPT., R-1,2) MR B DEORI (GA, ASSAM, R-3,4)

21	<a href="#">WP(C)/4574/2021</a>	KALPANA SAHA @KALPANA RANI SAHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR. M CHALIHA MS. P DEV	GA, ASSAM MR. K GOGOI (R NO.2) SC, REVENUE MR. R BARPUJARI (SC,REVENUE)
22	<a href="#">WP(C)/4650/2021</a>	SANJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	MR. N BHARALI (R-15 to 19,21,22) MR. I H SAIKIA (R6) MR. K KALITA (R6) MS G Gayan (R-15 to 19,21,22) MR K KASHYAB (R6) MS L HMAR MR A BHUYAN (R-15 to 19,21,22) SR. GA, ASSAM MR. L M RAHMAN (R6)
23	<a href="#">WP(C)/5707/2021</a>	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR <b>Versus</b> THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
	<b>WITH</b> <a href="#">I.A.(Civil)/2334/2021</a> <b>in</b> WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. <b>Versus</b> M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
24	<a href="#">WP(C)/3501/2022</a>	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA MRS. S SULTANA	MR J ABEDIN (R-4) GA, ASSAM MR. K I MAZUMDER (R-4)
25	<a href="#">WP(C)/3986/2022</a>	SMTI. BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
26	<a href="#">WP(C)/4087/2022</a>	HUSSAIN ALI AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM SC, REVENUE
27	<a href="#">WP(C)/5729/2022</a>	WAHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
28	<a href="#">MC/25/2023</a> IN WP(C) 1452/2012(D/O), FIXED <b>in</b> WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">I.A.(Civil)/1442/2024</a>	SMT. LAXMI MALAKAR and 4 ORS. <b>Versus</b> STATE OF ASSAM and 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/567/2023</a>	DHURBA KACHARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. P D NAIR (r-2,3) MR. A CHETRY(r-2,3) MR G ALAM(r-2,3) MR. R DHAR (R-1) MR. H ROHMAN(r-2,3) MR S R A NASER(r-2,3) MS S GOYAL(r-2,3)
31	<a href="#">WP(C)/3131/2023</a>	GASGEN FERRO ALLOYS LLP <b>Versus</b> UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA MR. G. DUTTATRAY	SC, GST

32	<a href="#">WP(C)/4037/2023</a>	SMTI. SHANTI LATA NATH @ SHANTI NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
33	<a href="#">WP(C)/6031/2023</a>	KONPONA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/6351/2023</a>	NAJU @ NARJURA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MRS. R RONGMEI MS. S DEVI	GA, ASSAM SC, REVENUE SC, FINANCE
35	<a href="#">WP(C)/1006/2024</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDL CHIEF SECRETARY AND 5 ORS	PETITIONER IN PERSON MR. P K BHATTACHARJEE	SC, IRRIGATION
<b>ORDERS</b>				
36	<a href="#">Cont.Cas(C)/577/2014</a> WITH WP(C) 1568/2013(D/O), WP(C) 2767/2014(D/O)	SMTI MUNNI HARIJAN <b>Versus</b> GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
37	<a href="#">WP(C)/5316/2014</a> CAVT. NO.338/2/014	LOKNATH SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI MR.P J PHUKAN GA, ASSAM MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
38	<a href="#">WP(C)/1023/2016</a>	NIRUPOMA TALUKDAR and 32 ORS <b>Versus</b> THE UNION OF INDIA and 10 ORS	MR. D M THAKURIA MR A SHARMA MR. T BARUKIAL	GA, ASSAM SC, APDCL MR. N J KHATANIAN R- 11 ASSTT.S.G.I. SC, P C B A
39	<a href="#">Cont.Cas(C)/511/2018</a>	KUMUD CHANDRA DUTTA <b>Versus</b> PUSPANJALI DAS AND 2 ORS.	MR. B DEKA MR. B P CHANGMAI	MR P KATAKI MR S P DAS
40	<a href="#">WP(C)/6526/2018</a>	ON THE DEATH OF MD. ASHADULLA , HIS LEGAL HEIR MD. MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. A BARKATAKI MR N BARUAH	GA, ASSAM MR. Y DOLOI SC, TRANSPORT
41	<a href="#">Cont.Cas(C)/80/2020</a>	CENTRAL INSTITUTE OF PARAMEDICAL TECHNOLOGY AND SCIENCE SOCIETY <b>Versus</b> K.K.DWIVEDI, IAS AND ANR.	MR. B GOGOI MR P NAYAK	
42	<a href="#">I.A.(Civil)/607/2021</a> IN WP(C) 5016/2011(D/O) in WP(C)/5016/2011	THE NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SARASWATI CHALIHA ALIAS SAIKIA AND 6 ORS.	MR. S DUTTA MR S DUTTA	MR Z HUSSAIN MS B B AHMED
	<b>WITH</b> <a href="#">I.A.(Civil)/606/2021</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SARASWATI CHALIHA ALIAS SAIKIA AND 6 ORS.	MR. S DUTTA MR. S DUTTA	
43	<a href="#">Cont.Cas(C)/577/2022</a>	JOY NARAYAN SARMAH <b>Versus</b> BABUL LEKHARU	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	MR. P K MUNIR MR. A. GAYAN

44	<a href="#">Cont.Cas(C)/580/2022</a>	SAGUFA AHMED <b>Versus</b> SABIR AHMED	MR. D GOSWAMI	MR. A SARMA MR. M HUSSAIN MR. K KALITA
45	<a href="#">Review.Pet./18/2023</a> IN CRP 23/2020(D/O), CRP(I/O) 151/2021(D/O), WITH PAPER BOOK	TEZPUR BANGALI ABOTANIK NATYA SAMAJ AND 2 ORS. <b>Versus</b> MIHIR SEN AND 6 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI MR. D MAZUMDAR	
46	<a href="#">Review.Pet./37/2024</a> IN RSA 90/2010(D/O), WITH PAPER BOOK	SOMNATH MITRA <b>Versus</b> ARABINDA MITRA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MS. B CHOUDHURY
47	<a href="#">Cont.Cas(C)/253/2024</a> B/O	SRI HAREN SAIKIA <b>Versus</b> SRI ADI KHAN	MR. J SARMAH MR. A BHATTACHARJEE	
48	<a href="#">I.A.(Civil)/2545/2024</a> in Cont.Cas(C)/19/2022	MANORANJAN BRAHMA <b>Versus</b> AKASH DEEP, IAS	MS D DAS	
	<b>WITH</b> <a href="#">Cont.Cas(C)/19/2022</a>	MANORANJAN BRAHMA <b>Versus</b> SHANTANU GOTAMARE, IAS AND ANR.	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
49	<b>WITH</b> <a href="#">Cont.Cas(C)/21/2022</a>	MANORANJAN BRAHMA <b>Versus</b> SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA MR. B CHOUDHURY MR P NAYAK
	<b>WITH</b> <a href="#">I.A.(Civil)/2544/2024</a> in Cont.Cas(C)/21/2022	MANORANJAN BRAHMA <b>Versus</b> AKASH DEEP, IAS	MS D DAS	
50	<b>WITH</b> <a href="#">Cont.Cas(C)/22/2022</a>	MANORANJAN BRAHMA <b>Versus</b> SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2546/2024</a> in Cont.Cas(C)/22/2022	MANORANJAN BRAHMA, <b>Versus</b> AKASH DEEP, IAS	MS D DAS	
51	<a href="#">I.A.(Civil)/2574/2024</a> IN WP(C) 4059/2021(D/O) in WP(C)/4059/2021	LILIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, FINANCE SC, REVENUE
<b>HEARING</b>				
52	<a href="#">WP(C)/7223/2016</a> PART HEARD, FIXED	MEGHA ASSAM PVT. LTD. and ANR. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MR.R SINGHA MS.N BORDOLOI	SC, FINANCE & TAXATION
53	<a href="#">WP(C)/659/2015</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
54	<a href="#">WP(C)/2087/2017</a> FIXED	GOPANJOY NAIDING and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
55	<a href="#">WP(C)/2809/2018</a> FIXED	PRAMOD PATODIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2479/2024</a> FIXED	SUBODH CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y SIKDAR MR D J DAS	PP, ASSAM
2	<a href="#">Bail Appln./2549/2024</a> FIXED	BABLU SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
3	<a href="#">Bail Appln./2605/2024</a>	MINHAZUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D K BAGCHI MS. MALLIKA DEVI	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Rev.P./141/2024</a> FIXED	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
5	<a href="#">Crl.Rev.P./325/2024</a> FIXED	ABNUL FAREJ AHMED AND 2 ORS <b>Versus</b> ASMINUR BEGUM	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	
6	<a href="#">Crl.Pet./1010/2024</a> FIXED	ISLAM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
7	<a href="#">Crl.Pet./1066/2024</a>	SIDHANT KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A. MEDHI	PP, ASSAM
8	<a href="#">Crl.Pet./1067/2024</a>	SHARAF UDDIN LASKAR @ SARAF <b>Versus</b> BADRUL ISLAM LASKAR AND ANR	MR. K A MAZUMDER S A ISLAM	PP, ASSAM
9	<a href="#">Crl.Pet./1068/2024</a>	MOTIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
10	<a href="#">Crl.Pet./1069/2024</a>	RATAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
11	<a href="#">AB/2300/2024</a>	ALI SHEIKH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM

12	<a href="#">AB/2301/2024</a>	AJAY DAS @ PANIRAM <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
13	<a href="#">AB/2306/2024</a>	DBIJEN BORA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
14	<a href="#">AB/2307/2024</a>	AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
15	<a href="#">AB/2308/2024</a>	RAKESH MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B NATH	PP, ASSAM
16	<a href="#">AB/2312/2024</a>	SMTI SANGEETA TALUKDAR <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
17	<a href="#">AB/2313/2024</a>	MOMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">Crl.Pet./867/2023</a> FIXED	NASIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	MR DEBA SARMAH MS N SHYAM PP, ASSAM
19	<a href="#">Crl.Rev.P./322/2024</a> FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./603/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
21	<a href="#">Bail Appln./1028/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. NAUSED ALI @ NASHWED ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
22	<a href="#">Bail Appln./1664/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MONU ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	PP, ASSAM
23	<a href="#">Bail Appln./1884/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
24	<a href="#">Bail Appln./1926/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PREM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
25	<a href="#">Bail Appln./1932/2024</a>	JHON PATIR <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
26	<a href="#">Bail Appln./2160/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHANKAR MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MD. ANARUL ISLAM	MR. R ISLAM (R-2) PP, ASSAM
27	<a href="#">Bail Appln./2236/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
28	<a href="#">Bail Appln./2242/2024</a> FIXED	JAMAL UDDIN @ JAMAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	MR A BRAHMA PP, ASSAM
29	<a href="#">Bail Appln./2276/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MANNAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
30	<a href="#">Bail Appln./2503/2024</a> FIXED	SONTOSH SHAH <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
31	<a href="#">Bail Appln./2575/2024</a> FIXED	BANGSHIDHAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI M S BAISHYA	PP, ASSAM

**BAIL HEARING**

32	<a href="#">AB/1138/2024</a> FIXED	SAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	<a href="#">AB/1336/2024</a> FIXED	CHIRAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
34	<a href="#">AB/1560/2024</a> AB 1627/2024(D/O), FIXED	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
<b>WITH</b>				
35	<a href="#">AB/1639/2024</a>	SHAJHAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
36	<a href="#">AB/1769/2024</a> FIXED	FARAJUL HOQUE @ FARAJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	
37	<a href="#">AB/1783/2024</a> FIXED	AMINUL HAQUE @ AMINUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
38	<a href="#">AB/1852/2024</a> FIXED	MD. YASHIN ALI <b>Versus</b> STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
39	<a href="#">AB/1933/2024</a> WITH OFFICE NOTE, FIXED	GAJIBOR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
40	<a href="#">AB/1950/2024</a> FIXED	NISAN ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM
41	<a href="#">AB/1964/2024</a> FIXED	AZIZUR RAHMAN @ AJIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
42	<a href="#">AB/1984/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
43	<a href="#">AB/2127/2024</a> FIXED	DILOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN P. KALITA	PP, ASSAM
44	<a href="#">AB/2142/2024</a> FIXED	MD. JAKIR HUSSIAN <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
45	<a href="#">AB/2204/2024</a> FIXED	AKBAR CHOUDHURY @ ALI AKBAR CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
46	<a href="#">AB/2274/2024</a> FIXED	DHARMENDRA SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM

**ORDERS**

47	<a href="#">I.A.(CrI.)/537/2020</a> AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
48	<a href="#">CrI.Pet./1287/2022</a> WITH LCR 1 FILE(SCANNED COPY)	SABITRI RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B CHANDA	PP, ASSAM
49	<a href="#">CrI.Rev.P./283/2024</a> FIXED	RAHUL GANDHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM

50 [Crl.Pet./592/2024](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

SANJIV KUMAR TULSIAN AND 2 ORS

**Versus**

ALOK KUMAR JHAWAR AND ANR

MR. J KALITA  
DIKSHITA DEKA  
MR SOHAING

PP, ASSAM (R2)

51 [Crl.Pet./876/2024](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

DEBAJIT DEORI

**Versus**

THE STATE OF ASSAM

MR. A M BORA  
MR. D K BAIDYA  
MS. C CHOUDHURY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,2nd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2588/2024</a>	SOHIDUR SK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
2	<a href="#">Bail Appln./2591/2024</a>	KAJAL DEBNATH <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
<b>MOTION</b>				
3	<a href="#">AB/2314/2024</a>	OYBAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
<b>ADMISSION</b>				
4	<a href="#">Tr.P.(C)./83/2022</a>	SMT. JAYLAXMI PAUL @ DIYA PAUL <b>Versus</b> JIBAN PAUL	MR. B DEKA MR. D DEKA	
5	<a href="#">Tr.P.(C)./86/2022</a>	SMT. JAYLAXMI PAUL @ DIYA PAUL <b>Versus</b> JIBAN PAUL	MR. B DEKA MS P BARUAH MR. D DEKA	
6	<a href="#">CRP/49/2023</a>	MD. ALTAF HUSSAIN BARBHUIYA AND 3 ORS <b>Versus</b> TARA MIYA CHOUDHURY AND 9 ORS	MR. N H MAZARBHUIYAN MR. S K GHOSH MS F AHMED MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR. A H M R CHOUDHUR(r-1 to 10)Y
7	<a href="#">MACApp./54/2023</a> CAVT. NO.15412/022,	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> SABITA PANNA AND ORS.	MS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR SISHIR DUTTA (R-6) MR. A R AGARWALA MS. M CHOUDHURY (R-6) FOR CAVEATOR MS. R LAILA MD. K ALI
8	<a href="#">MFA/105/2023</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PADAMA OGOI@ PODMA AND ANR . E	MS. M CHOUDHURY MS. M CHOUDHURY MS C BORAH	MR D MAHANTA (R-2) MISS A HAZARIKA (R-2) MR. N D SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/3646/2023</a> <b>in</b> MFA/105/2023	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PADAMA OGOI@ PODMA AND ANR . E	MS. M CHOUDHURY	

9	<a href="#">CRP(IO)/176/2023</a>	MD SHAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY	GA, ASSAM MR. A R SIKDAR (r-4) MR. M H TALUKDAR (r-4) MR. S I TALUKDAR (r-4) J A SIKDAR (r-4)
10	<a href="#">MACApp./282/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUBI BORAH AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1790/2024</a> <b>in</b> <a href="#">MACApp./282/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUBI BORAH AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	<a href="#">MACApp./343/2024</a>	SRI BIKSH CHANDRA DAS AND ANR <b>Versus</b> DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	MR. R GOSWAMI
12	<a href="#">MACApp./347/2024</a>	BIRJEET SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND ANR. E	MR N BARMAN	
<b><u>BAIL HEARING</u></b>				
13	<a href="#">AB/1356/2024</a>	JEYABUR RAHMAN @ JIABUR <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
14	<a href="#">AB/1840/2024</a>	SANJU KUMAR CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
15	<a href="#">RSA/67/2024</a>	ABDUL MATLIB <b>Versus</b> ABDUL SUKKUR AND 4 ORS.	G UDDIN MR. A UDDIN P ADHIKARI	
<b><u>ORDERS</u></b>				
16	<a href="#">MFA/13/2013</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
17	<a href="#">I.A.(Civil)/203/2017</a> FIXED <b>in</b> <a href="#">CRP/289742/2017</a> <b>WITH</b> <a href="#">CRP/289742/2017</a> (Filing Number)	SMT. BINA CHOUDHURY and 4 ORS. <b>Versus</b> CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY	
		BINA CHOUDHURY and 4 ORS. <b>Versus</b> CHALIHA WAREHOUSING CO. PVT. LTD.	MS.K PHUKAN	PP, ASSAM
18	<a href="#">I.A.(Civil)/3069/2017</a> FIXED <b>in</b> <a href="#">MACApp./300887/2017</a>  <b>WITH</b> <a href="#">MACApp./300887/2017</a> (Filing Number)	MD. ALAL UDDIN @ ALLAL UDDIN <b>Versus</b> MUSTT. AYESHA KHATUN and 3 ORS,	MR.S C BISWAS MS.A DAS MS.U NANDA MR.P S BISWAS	MD. A AHMED MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
		MD ATAL UDDIN @ ALLAL UDDIN <b>Versus</b> MUSTT AYESHA KHATUN and 3 ORS	MR.S C BISWAS MS.A DAS	
19	<a href="#">I.A.(Civil)/3598/2017</a> <b>in</b> <a href="#">Tr.P.(C)./76/2017</a>  <b>WITH</b> <a href="#">Tr.P.(C)./76/2017</a>	SANGITA GOGOI <b>Versus</b> GAURAV MEDHI	MS. B DAS MRS. R KALITA MS. S DAS	
		SANGITA GOGOI <b>Versus</b> GAURAV MEDHI	MS.B DAS MS.R KALITA MS.S DAS	
20	<a href="#">MFA/61/2018</a> WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI FRANSASICH KHALAKH @ ORANG and ANR	MRS. S ROY MS I DAS	MR. P SUNDI (r-2)
21	<a href="#">CRP/99/2018</a>	GAUTAM KRISHNA PAUL <b>Versus</b> SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	

22	<a href="#">CRP(IO)/345/2018</a>	KAMINI BARUAH AND 2 ORS. <b>Versus</b> KIRON DAS AND AND 2 ORS	MR. T DEURI MRS. R S DEURI J RABHA	MR. B K BHAGAWATI MR B S DEKA
23	<a href="#">CRP(IO)/115/2019</a> FIXED	NAZMINA KHATUN <b>Versus</b> AMIT GUPTA AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA
24	<a href="#">I.A.(Civil)/3319/2019</a> WITH LCR in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	MR. D NATH (r-1 to 5) MR D KALITA (r-1 to 5)
	<b>WITH</b> <a href="#">MFA/137/2017</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BABUL DAS and ANR.	MR.P J PHUKAN MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN	MR.K GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3320/2019</a> in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3321/2019</a> in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
25	<a href="#">MACApp./32/2020</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. KARUNA MAHANTA AND 3 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR D K KALITA MR. K K PARASAR
	<b>WITH</b> <a href="#">I.A.(Civil)/297/2020</a> in MACApp./32/2020	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. KARUNA MAHANTA AND 3 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
26	<a href="#">Review.Pet./90/2020</a> RSA 150/2017(D/O), WITH LCR	ABDUL JALIL LASKAR <b>Versus</b> AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	MR. S K GHOSH MS F AHMED
27	<a href="#">MACApp./131/2020</a> WITH LCR	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI SUBHASI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. D BHUYAN	MRS. K DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/789/2020</a> in MACApp./131/2020	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI SUBHASI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
28	<a href="#">MACApp./336/2021</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI RAM ABATAR CHAUDHURY and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR. B K JAIN MR.S K JAIN(R- 1&2) MR.B K JAIN(R- 1&2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2160/2021</a> in MACApp./336/2021	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAM ABATAR CHAUDHURY and 6 ORS,	MS R D MAZUMDAR	
29	<a href="#">MACApp./344/2021</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. A K AZAD MR. J KALITA MR. J KALITA MR. A. U. AHMED
	<b>WITH</b> <a href="#">I.A.(Civil)/1868/2022</a> in MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR J KALITA

	<p><b>WITH</b> <a href="#">I.A.(Civil)/1869/2022</a> <b>in</b> MACApp./344/2021</p>	<p>THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD SHAHID JAMAN CHOUDHURY AND ANR</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	<p>MR J KALITA</p>
30	<a href="#">CRP/43/2022</a>	<p>PAROMA MUKHARJEE <b>Versus</b> RAJA ROY AND 6 ORS</p>	<p>MR. S K GHOSH MS F AHMED</p>	<p>MR. D MOZUMDER (R-1) MR. S BISWAS (R-1) MS D DEVI (R-1)</p>
31	<a href="#">CRP/109/2022</a>	<p>KAMRUL ALOM CHOUDHURY <b>Versus</b> ON THE DEATH OF LATE KODOR ALI HIS LEGAL HEIRS AND ORS</p>	<p>MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR DR. B. C. BORAH</p>	<p>MR. S H RAHMAN MS. R CHOUDHURY (r-1.1 to 1.8) MR. A H M R CHOUDHURY (r-1.1 to 1.8)</p>
32	<a href="#">CRP(IO)/141/2022</a>	<p>SMTI BASANTI CHAUHAN AND 4 ORS <b>Versus</b> TAPESWAR SAHARIA AND 9 ORS</p>	<p>MR. A K SAHU MR. S SAHU</p>	<p>GA, ASSAM MRS R DEKA MR S M BARUAH SC, FINANCE</p>
33	<a href="#">MFA/7/2023</a>	<p>THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SAILEN CH. DAS and ANR.</p>	<p>MS.R D MOZUMDAR MS. B BORAH</p>	
	<p><b>WITH</b> <a href="#">MC/7/2023</a> <b>in</b> MFA/7/2023</p>	<p>THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SAILEN CH. DAS and ANR</p>	<p>MS.R D MOZUMDAR MS. B BORAH</p>	
34	<a href="#">CRP/27/2023</a>	<p>SHIRAZUL HOQUE <b>Versus</b> SHILPA MITTAL @ SHILPA SAVASARIA AND 3 ORS</p>	<p>MR. A C SARMA MR. A ALI MR G BHARADWAJ MR. Y ALI</p>	<p>MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) MR. K KALITA (R-1,2) MS P SHARMA</p>
35	<a href="#">CRP(IO)/106/2023</a>	<p>NISITH RANJAN DAS @ BAPAN AND ANR. <b>Versus</b> SUNITA BISWAS AND 11 ORS.</p>	<p>MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA</p>	<p>GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)</p>
36	<a href="#">CRP(IO)/168/2023</a>	<p>UMAR ALI MONDAL <b>Versus</b> ON THE DEATH OF NONI MONDAL HIS LEGAL HEIRS AND ORS</p>	<p>MR. A RAHMAN</p>	<p>GA, ASSAM MR. K BHATTACHARJEE (R1.1-1.3) MS. P BHATTACHARYA (R1.1-1.3) MS. A BARMAN (R1.1-1.3)</p>
37	<a href="#">CRP(IO)/182/2023</a> WITH LCR	<p>RIZWAN ALI <b>Versus</b> MD MAFAZUL HUSSAIN AND 9 ORS</p>	<p>MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3)</p>
38	<a href="#">CRP/183/2023</a>	<p>SURESH RAI AND 4 ORS. <b>Versus</b> RAM JAPU MAHATOO</p>	<p>MR. J KALITA MR. N J GOGOI M.A. BEGUM</p>	<p>MR. S S ROY MR. S BORTHAKUR MS. S KAKATI</p>
39	<a href="#">I.A.(Civil)/3831/2023</a> <b>in</b> MACApp./14482/2023	<p>SUJIT PAUL @ SUJIT CH. PAUL <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.</p>	<p>MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI</p>	<p>MR. M DUTTA (r-1) MS S DEV (r-1)</p>
	<p><b>WITH</b> <a href="#">MACApp./14482/2023</a> (Filing Number)</p>	<p>SUJIT PAUL @ SUJIT CH. PAUL <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS. A</p>	<p>MR. A R AGARWALA</p>	
40	<a href="#">Review.Pet./145/2024</a> RSA 214/2013(D/O)	<p>MANDIRA DAS <b>Versus</b> AJIT GHOSH</p>	<p>MR. J LASKAR</p>	
41	<a href="#">CRP(IO)/204/2024</a> FIXED	<p>ABDUL MOTIN ANCHARY <b>Versus</b> MUSSTT FOZILA KHATUN</p>	<p>MR A A DEWAN MR H A RASHID A M RAHMAN</p>	<p>MRS. K DEVI MR B KAUSHIK MS S A KHALIFA</p>
42	<a href="#">CRP(IO)/229/2024</a> FIXED	<p>SUNITA SWAMI <b>Versus</b> PAWAN KUMAR JALAN @ PAWAN JALAN</p>	<p>MR A SHARMA MR. H BURAGOHAIN</p>	
43	<a href="#">I.A.(Civil)/640/2024</a> WITH LCR <b>in</b> RSA/130/2019	<p>ENAMUL ALI @ INAMUL ALI <b>Versus</b> ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA ANDN 9 ORS</p>	<p>MR S ISLAM</p>	<p>MR V K BAROOAH MR. R K DEY</p>



	<b>WITH</b> <a href="#">RSA/130/2019</a>	ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA <b>Versus</b> ENAMUL ALI @ INAMUL ALI AND 3 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. A U CHOUDHURY (r-1) MR S ISLAM (r-1) MD H R AHMED MD A ISLAM MS. M SIKDAR (r-1) PP, ASSAM
44	<a href="#">I.A.(CrI)/779/2024</a> AB 1152/2024(D/O) in AB/1152/2024	SRI SANDEEP GARODIA <b>Versus</b> MADHUJYA DAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	
45	<a href="#">I.A.(Civil)/1096/2024</a> in RSA/35/2023	ABHIJIT SAIKIA AND 7 ORS . <b>Versus</b> PRADIP BORAH	MR. A C SARMA	MR. S R GOGOI
	<b>WITH</b> <a href="#">RSA/35/2023</a>	PRADIP BORAH <b>Versus</b> ABHIJIT SAIKIA AND ORS .	MR. S R GOGOI MS B DUTTA C. SARMAH MS O IMCHEN MS F BEGUM	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA MR B SARMA
46	<a href="#">I.A.(Civil)/1641/2024</a> WITH LCR in RSA/161/2016	MD MUKIBAR RAHMAN <b>Versus</b> MD ABDUL MATIN and ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA (R1) MR.MD ASLAM(R-1) MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1) MR.R JAIN(R-1)
	<b>WITH</b> <a href="#">RSA/161/2016</a>	MD MUKIBAR RAHMAN <b>Versus</b> MD ABDUL MATIN and 2 ORS	MR. R K BHUYAN MR A ZAMAN	MR. S BORTHAKUR
47	<a href="#">I.A.(Civil)/2222/2024</a> in CRP/41/2023	MD. SALIM KHAN. <b>Versus</b> MD. JAHANUDDIN AHMED @ DULU AHMED AND ANR.	MR. R K BHUYAN MR A ZAMAN	MR S BORTHAKUR (R-2) MR R SENSUA (R-2)
	<b>WITH</b> <a href="#">CRP/41/2023</a>	MD. SALIM KHAN <b>Versus</b> MD. JAHANUDDIN AHMED @ DULU AHMED AND ANR.	MR. R SARMA MR. R SARMA	MR. B J MUKHERJEE
48	<a href="#">I.A.(Civil)/2480/2024</a> IN RSA 61/2004(D/O) in RSA/61/2004	BABUL BORAH <b>Versus</b> ON THE DEATH OF BABUL BORKAKATI HIS LEGAL HEIRS ROCTIM BORKAKOTY AND ORS		
	<b>WITH</b> <a href="#">MC/100/2017</a>	BABUL BARAH and 8 ORS <b>Versus</b> BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2225/2017</a>	BABUL BARAH and 8 ORS <b>Versus</b> BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	MR.B J MUKHERJEE(R- 4&5) MRA SHARMA(R- 4&5) MR.S S SARMASr.Adv.R- 4and5 MR.H K NATH(R- 4&5)
	<b>WITH</b> <a href="#">I.A.(Civil)/749/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/750/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA

	<b>WITH</b> <a href="#">I.A.(Civil)/751/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/753/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/754/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/755/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1642/2024</a>	BABUL BORAH <b>Versus</b> ON THE DEATH OF BABUL BORKAKATY,	MR. P P BARUAH	MR. B J MUKHERJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/1643/2024</a>	BABUL BORAH <b>Versus</b> ON THE DEATH OF BABUL BORKAKATY,	MR. P P BARUAH	MR. B J MUKHERJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/1644/2024</a>	BABUL BORAH <b>Versus</b> ON THE DEATH OF BABUL BORKAKATY,	MR. P P BARUAH	MR. B J MUKHERJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/2478/2024</a>	BABUL BORAH <b>Versus</b> ON THE DEATH OF BABUL BORKAKATI	MR. R SARMA MR. R SARMA	MR. B J MUKHERJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/2479/2024</a>	BABUL BARAH <b>Versus</b> ON THE DEATH OF BABUL BORKAKATI	MR. R SARMA MR. R SARMA	MR S S SHARMA
49	<a href="#">I.A.(Civil)/2600/2024</a> in CRP(IO)/282/2024	PALASH PHUKAN <b>Versus</b> MD. ARIF ZAMAN @ RATUL	MR. M DUTTA	
	<b>WITH</b> <a href="#">CRP(IO)/282/2024</a>	PALASH PHUKAN <b>Versus</b> MD. ARIF ZAMAN @ RATUL	MR. M DUTTA MR K M BORA	
<b>HEARING</b>				
50	<a href="#">Review.Pet./108/2022</a> in RFA/123/2017 (D/O), WITH LCR, B/O	NAGENDRA NATH LAHKAR <b>Versus</b> BIJULI KALITA	MR. P K GOSWAMI MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR H K SARMA

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### DELIVERY OF ORDER

1	<a href="#">WP(C)/1484/2024</a> CAVT. NO.01302/024, BY SLIP	GAUTAM DEKA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
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#### MOTION (BA)

2	<a href="#">Bail Appln./2598/2024</a>	JAMANUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR A ALIM SK	PP, ASSAM
3	<a href="#">Bail Appln./2601/2024</a>	TOHIJUDDIN @ TOFIJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR. R KONWAR MR. J PATOWARI	PP, ASSAM
4	<a href="#">Bail Appln./2607/2024</a>	SAJIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
5	<a href="#">Bail Appln./2608/2024</a>	TARIK AZIZ <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM

#### MOTION

6	<a href="#">Crl.Rev.P./335/2024</a>	PARTHA BHATTACHARJEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
7	<a href="#">Crl.Rev.P./337/2024</a>	JATIN THAPA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/821/2024</a> <b>in</b> Crl.Rev.P./337/2024	JATIN THAPA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	PP, ASSAM
8	<a href="#">Crl.Rev.P./338/2024</a>	SMTI. RIJURANI DAS <b>Versus</b> STATE OF ASSAM AND ANR	MRS M DAS	PP, ASSAM

9	<a href="#">Crl.Pet./526/2024</a> B/O	DR BUDHINDRA BORUAH <b>Versus</b> THE STATE OF ASSAM	DR R C BORPATRA GOHAIN PP, ASSAM MR. P P BARUAH MRS. S BORPATRA GOHAIN MS. P MEDHI	
10	<a href="#">Crl.Pet./998/2024</a> FIXED	SOBAN ALI @ SOBAHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
11	<a href="#">Crl.Pet./1077/2024</a>	MANIRAM KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K SARMA	PP, ASSAM
12	<a href="#">Crl.Pet./1078/2024</a>	PRAVAKAR BARUAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS	PP, ASSAM
13	<a href="#">Crl.Pet./1079/2024</a>	NAZRUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
14	<a href="#">Crl.Pet./1080/2024</a>	SHINE ENTERPRISE <b>Versus</b> FUTURISTIC INDUSTRIAL DEVELOPMENT BEREAU	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
15	<a href="#">Crl.Pet./1081/2024</a>	NIHAR PRASAD SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MR. R SEKHAR MRS R BEGUM MS. A LALA	PP, ASSAM
16	<a href="#">Crl.Pet./1082/2024</a>	JIYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	PP, ASSAM
17	<a href="#">AB/2195/2024</a> FIXED	ABDUR RAHMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
18	<a href="#">AB/2212/2024</a> WITH OFFICE NOTE, FIXED	ABDUL RASHID @ ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
19	<a href="#">AB/2287/2024</a>	SABAN ALI <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
20	<a href="#">AB/2290/2024</a>	RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
21	<a href="#">AB/2293/2024</a>	IKBAL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
22	<a href="#">AB/2294/2024</a>	NONI MADHAV DAS @ MONI MADHAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI B. D. KAKATI	PP, ASSAM
23	<a href="#">AB/2302/2024</a>	AJAY DAS @ PANIRAM <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
24	<a href="#">AB/2304/2024</a>	GAFUR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	PP, ASSAM
25	<a href="#">AB/2309/2024</a>	IMDAD CHAND <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
<b>ADMISSION</b>				
26	<a href="#">WP(C)/5347/2020</a> PART-HEARD, FIXED	ECONOMIC DEVELOPMENT ORGANISATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/2617/2024</a> in WP(C)/5347/2020	ECONOMIC DEVELOPMENT ORGANISATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA
27	<a href="#">WP(C)/3356/2021</a> PART-HEARD, FIXED	CT/SAFAI KARAMCHARI RAJ KUMAR CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R BORAH (r-6,7,8) MR. S S ROY ASSTT.S.G.I.
28	<a href="#">Tr.P.(CrI.)/13/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SHILADITYA SWARGIARY <b>Versus</b> NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
29	<a href="#">Tr.P.(CrI.)/26/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
30	<b>WITH</b> <a href="#">Tr.P.(CrI.)/8/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
31	<b>WITH</b> <a href="#">Tr.P.(CrI.)/9/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
32	<b>WITH</b> <a href="#">Tr.P.(CrI.)/10/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
33	<b>WITH</b> <a href="#">Tr.P.(CrI.)/11/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
34	<b>WITH</b> <a href="#">Tr.P.(CrI.)/27/2024</a>	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
35	<a href="#">CrI.A./276/2024</a>	LALITA DAS <b>Versus</b> JAYANTA KALITA	MS. N S THAKURIA	
	<b>WITH</b> <a href="#">I.A.(CrI.)/811/2024</a> in CrI.A./276/2024	LALITA DAS <b>Versus</b> JAYANTA KALITA	MS. N S THAKURIA	
36	<a href="#">CrI.A./287/2024</a>	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/824/2024</a> in CrI.A./287/2024	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

**BAIL HEARING (BA)**

37	<a href="#">Bail Appln./2231/2024</a> FIXED	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
38	<a href="#">Bail Appln./2315/2024</a> FIXED	AZIM UDDIN AHMED ALIAS AJIM UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
39	<a href="#">Bail Appln./2335/2024</a> FIXED	MANOWAR AKAND @ MANUWARA AKHOND AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b>WITH</b>				
40	<a href="#">Bail Appln./2410/2024</a>	ABBAS KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR M. HOSSAIN	PP, ASSAM
41	<a href="#">Bail Appln./2341/2024</a> FIXED	ARUP DAS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. R SARMA	PP, ASSAM
42	<a href="#">Bail Appln./2402/2024</a> FIXED	JOSEPH CHETRY @ BABURAM CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI J RABHA MS A DAS	PP, ASSAM
43	<a href="#">Bail Appln./2470/2024</a> FIXED	RAJA SONOWAL @ RAJA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
44	<a href="#">Bail Appln./2489/2024</a> FIXED	IMDADUL HOQUE @ MD INTAJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN MD. S ALI	PP, ASSAM

**BAIL HEARING**

45	<a href="#">AB/2505/2023</a> FIXED	TAPAN KR BHOWMICK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
46	<a href="#">AB/773/2024</a> FIXED	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
47	<a href="#">AB/1349/2024</a> FIXED	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
48	<a href="#">AB/1624/2024</a> FIXED	MRS. DIPA DEKA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
49	<a href="#">AB/1808/2024</a> FIXED	RILYAS ISLAM <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN	PP, ASSAM
50	<a href="#">AB/1815/2024</a> FIXED	JAHURA KHATUN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN	PP, ASSAM
51	<a href="#">AB/1892/2024</a> FIXED	AI SHAHID AHMED @ AI SAYEED AHMED @ RAHUL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	MR. A CHOUDHURY(INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
52	<a href="#">AB/2067/2024</a> FIXED	TAJMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
53	<a href="#">AB/2240/2024</a> FIXED	REJAUL KARIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM

**ORDERS**

54 [Crl.A./477/2023](#) SANJAY DAS MR D K BHATTACHARYYA PP, ASSAM  
WITH OFFICE NOTE, LCR 4 FILES, **Versus** MR. M P CHOUDHURY  
FIXED THE STATE OF ASSAM AND ANR. MR. M DAS  
MR. S BATHARI  
A GAUTAM

**WITH**

[I.A.\(Crl.\)/1267/2023](#)  
in [Crl.A./477/2023](#)

SANJAY DAS  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR D K BHATTACHARYYA PP, ASSAM  
MR. M P CHOUDHURY  
MR. M DAS  
MR. S BATHARI  
A GAUTAM

55 [Crl.Pet./986/2024](#) SHETAB UDDIN MR B MALAKAR PP, ASSAM  
FIXED **Versus**  
THE STATE OF ASSAM AND ANR

**WITH**

56 [Crl.Pet./982/2024](#)

SAHEL AHMED @ LUKMAN ALI @ BOLAI  
**Versus**  
THE STATE OF ASSAM AND ANR

MR B MALAKAR PP, ASSAM

**HEARING**

57 [Crl.Pet./925/2022](#) RAJIB SARMA MR S C PANDIT MS. D SAIKIA, AMICUS  
WITH LCR 1 FILE(SCANNED **Versus** MD S ULLAH CURIAE (R-2)  
COPY), FIXED THE STATE OF ASSAM AND ANR. MR N K KAKATI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024